

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
Original Application No. 1127/2024**

IN THE MATTER OF:

Sukhdeep Singh

Applicant

Versus

Haryana Pollution Control Board & Ors.

Respondents

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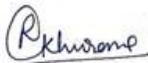
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Place: Yamunanagar
Date: 17/2/2026

Through


17/2/2026
RO, HSPCB, Yamunanagar
(For Joint Committee)

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PROGRESS REPORT OF THE JOINT COMMITTEE IN COMPLIANCE OF HON'BLE NGT DIRECTIONS DATED 19.11.2025.

1.0. Background of the matter:

That the previous inspections of stone crushing units were carried out in 2025 by HSPCB in accordance with the Government of Haryana Notification dated 11.05.2016. Accordingly a report dated 20.08.2025 was filed by HSPCB, which was considered by Hon'ble NGT on 21.08.2025.

That the Hon'ble Tribunal vide order dated 19.11.2025 (**Annexure-1**) has granted three months time to the Joint Committee to conduct the inspection of all the stone crushers and its submit report .

The Environment Department, Government of Haryana, has issued a new Notification dated 02.09.2025 with respect to stone crushers in Haryana, prescribing siting norms and environmental norms. The said notification contains two schedules, Schedule-I: Norms for siting of stone crushers in Haryana; and Schedule-II: Emission norms and pollution control measures requirements. The copy of the Notification No. 71/C.A.29/1986/Ss.5 & 7/2025 dated 02.09.2025 is attached as **Annexure 2**.

A Joint Committee was constituted in compliance to the orders of Hon'ble NGT comprising of the following members:

- i. Dr. Narender Sharma, Scientist 'F' and Regional Director, CPCB, RD Chandigarh.
- ii. Sh. Jaspal Singh, S.D.M Vyaspur, Yamunanagar (Representative of Deputy Commissioner, Yamunanagar for Sub-Division Vyaspur).
- iii. Sh. Rohit Kumar, S.D.M Chhachhrauli, Yamunanagar (Representative of Deputy Commissioner, Yamunanagar for Sub-Division Chhachhrauli).
- iv. Sh. Pardeep Singh, Regional Officer, Yamunanagar (Representative of HSPCB).
- v. Sh. Sandeep Singh Saini, Divisional Forest Officer, Yamunanagar.

5. The present status of the stone crushing units situated in the Yamunanagar, as provided by HSPCB (List attached as **Annexure-3**) is as under:

Total no of stone crushing units in Yamunanagar	No of units found dismantled	No. of units lying closed by Board	No. of operational units
217	40	50	127

2.0. Progress made by the Joint Committee in compliance of the orders of Hon'ble NGT by the Joint Committee:

1. In pursuance of the directions passed by this Hon'ble Tribunal and to verify the compliance status as pre notification dated 02.09.2025 and CPCB guidelines 2023; the Joint Committee has conducted verification of 51 stone crushing units with respect to sitting norms and environmental norms. Copies of the inspection reports of all the 51 no of stone crusher units are attached as **Annexure-4 (colly)**.
2. The findings of the Joint Committee based on the inspections are, as follows:
 - i. During the inspection, all stone crushing units were found non-operational. Out of a total of 51 stone crushers, 11 units had been closed by the Haryana State Pollution Control Board due to previous non-compliances, while the remaining 40 units were non-operational and had not submitted any information regarding their operational status to the Board. Therefore all the 40 no of units have been directed not to operate without prior intimation to the HSPCB. Copy of the orders are attached as **Annexure-5 (colly)**.
 - ii. It has been found that none of the stone crusher unit has got approved the plantation plan for 02 rows of avenue plantation from DFO Yamunanagar as per notification dated 02.09.2025 and directions have also been issued to the stone crushing units for the same. As per the information provided by DFO Yamunanagar till 15.02.2025 , plantation plan of 10 no of units have been approved.
 - iii. The stone crusher-wise status of compliance verified by the Joint Committee and the status of the action taken by HSPCB for the non-compliances observed by the Joint Committee, are summarized in the following **Table -1**.

S.No.	Name and address of the Stone Crusher along with geo-Coordinates	Date of Inspection	Non-compliance observed by the Joint Committee	Action taken by HSPCB for the non-compliances
1	M/s J.B. Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	11.12.2025	<p>1. Unit has provided 15 no. of sprinklers having 54 no. of nozzles out of which 6 nozzles are not functional. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025. Further, no water sprinkling arrangement provided at unloading area.</p> <p>2. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>3. Unit has provided wind breaking wall but the height of which is not adequate while the height of wall should be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>4. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>5. Unit has provided only 01 Nos. of rotating water sprinkling system which is not covering entire premise as per CPCB guidelines.</p> <p>6. Unit has provided only 01 row of plantation. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but plant capacity and date of issue of CTE & CTO from HSPCB not mentioned as per CPCB guidelines.</p> <p>8. Unit has installed 07 Nos. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB</p>	SCN issued vide letter No. HSPCB/YR/2025/2660 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. The unit submitted its reply on 14.01.2026 after making compliances, which requires re-verification.

			<p>guidelines.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	
2	M/s Ganga Gram Udyog Sansthan, Village Doiwala, P.O. Devdhar, District Yamunanagar	11.12.2025	<p>1. Unit has provided 15 no. of sprinklers having 55 no. of nozzles out of which 6 nozzles are not functional. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025. Further, no water sprinkling arrangement provided at unloading area.</p> <p>2. Unit has installed 05 no. of conveyor belts out of which only 03 no. of belts are covered while all conveyor belts shall be covered as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall only on one side of unit but the height of which is not adequate while the height of wall should be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided only 01 Nos. of rotating water sprinkling system which is not covering entire premise as per CPCB guidelines.</p> <p>7. Unit has provided only 01 row of plantation. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/2656 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. The unit submitted its reply on 14.01.2026 after making compliances , which requires re-verification.

			<p>8. Unit has provided display board but contact details of Owner and plant capacity not mentioned as per CPCB guidelines.</p> <p>9. Unit has not installed any CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
3	M/s Nanak Stone Crushing Co., Village Doiwala, District Yamunanagar	11.12.2025	<p>1. Unit has provided 03 no. of sprinklers having 12 no. of nozzles. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025. Further, no water sprinkling arrangement provided at unloading area.</p> <p>2. Unit has installed 03 no. of conveyor belts which are not covered node to node while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall only on one side of unit but the height of which is not adequate while the height of wall should be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/2666 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. The unit submitted its reply on 03.02.2026 after making compliances, which requires re-verification.

			<p>6. Unit has provided only 01 Nos. of rotating water sprinkling system which is not covering entire premise as per CPCB guidelines.</p> <p>7. Unit has provided only 01 row of plantation. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p> <p>8. Unit has provided display board but plant capacity and date of issue of CTE & CTO from HSPCB not mentioned as per CPCB guidelines.</p> <p>9. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
4	M/s Jai Bhole Stone crusher Village Doiwala, District Yamunanagar	11.12.2025	<p>1. Unit has provided 15 no. of sprinklers having 50 no. of nozzles. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025. Further, no water sprinkling arrangement provided at unloading area.</p> <p>2. Unit has installed 06 no. of conveyor belts out of which 01 no. is fully covered, 03 no. of conveyor belts are partially covered whereas two conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall only on one side of unit but the height and width of which is not adequate while the height of wall should</p>	SCN vide letter No. HSPCB/YR/2025/2658 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. The unit submitted its reply on 07.01.2026 after making compliances , which requires re-verification..

			<p>be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>5.Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6.Unit has not provided any rotating water sprinkling system which is required as per CPCB guidelines.</p> <p>7.Unit has provided only 01 row of plantation. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p> <p>8.Unit has provided display board but plant capacity not mentioned as per CPCB guidelines.</p> <p>9.Unit has installed 06 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
5	M/s Nirmal Honey Stone Crusher, Village Doiwala, District Yamunanagar	11.12.2025	<p>1.Unit has provided 18 no. of sprinklers having 52 no. of nozzles. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025.</p> <p>2.Unit has not provided complete enclosures to its crushing sections as required as per CPCB guidelines.</p> <p>3.Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>4.Unit has installed 09 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas, 06 no. conveyor belts are not</p>	SCN vide letter No. HSPCB/YR/2025/2662 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. Unit has not submitted reply of SCN therefore Speaking order has been passed on 13.02.2026 for initiation of closure action.

			<p>covered. While all conveyor belts shall be covered node to node as per Notification dated 02.09.2025.</p> <p>5.Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>6.Unit has provided wind breaking wall only on one side of premise but the height and width of which is not adequate while the height of wall should be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>7.Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>8.Unit has provided 04 no. of rotating water sprinkling system but not adequate to control the dust emission from entire premises which is required as per CPCB guidelines.</p> <p>9.Unit has provided only 01 row of plantation. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p> <p>10.Unit has provided display board but plant capacity and details of owner are not mentioned on the display board as required as per CPCB guidelines.</p> <p>11.Unit has installed 09 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
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6	M/s Saraswati Stone Crusher, Village Doiwala, District Yamunanagar	11.12.2025	<p>1. Unit has provided 08 no. of sprinklers having 23 no. of nozzles out of which 01 no. is not functional. While, at least 50 no. of sprinklers along with Water storage facility of minimum 10 KLD are required as per Notification dated 02.09.2025.</p> <p>2. Unit has installed 08 no. of conveyor belts out of which 01 no. of conveyor belt is fully covered, 04 no. of conveyor belts are partially covered whereas, 03 no. conveyor belts are not covered. While all conveyor belts shall be covered node to node as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on 02 sides of premise but the height of which is not adequate while the height of wall should be 02 feet more than the highest node of crusher along the periphery of crusher as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided 03 no. of rotating water sprinkling system but not adequate to control the dust emission from entire premises which is required as per CPCB guidelines.</p> <p>7. Unit has provided only 01 row of plantation on 02 sides of unit. While two rows of plantation along the periphery of the plant is required after duly approval of plantation plan by Divisional Forest Officer as per Notification dated 02.09.2025.</p> <p>8. Unit has provided display board but plant capacity not mentioned on the display board as required as per CPCB guidelines.</p> <p>9. Unit has installed 06 no. of CCTV Cameras and unit has not provided the</p>	SCN vide letter No. HSPCB/YR/2025/2664 dated 18.12.2025 was sent by post but returned undelivered; thereafter, it was served by hand on 31.12.2025. The unit submitted its reply on 14.01.2026 after making compliances, which requires re-verification.
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			access to ascertain the data storage of minimum 30 days as per CPCB guidelines. Status of Dust Collector with Bag Filter Installed	
7	M/s Haryana Stone Mills Pvt Ltd., Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	07.01.2026	<p>1. Unit has provided 15 no. of sprinklers having 55 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 08 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 05 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall only on one side of unit with brick masonry wall and one side is covered by office of the unit but two sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled roads on ramp, and from loading area to weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but details like plant capacity, CTE/CTO details, Mining License details and contact details not mentioned as required according to CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/2981 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated after completion of time of SCN.

			<p>8. Unit has installed 07 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as required according to CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
8	<p>M/s Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar</p>	07.01.2026	<p>1. Unit has provided 03 no. of sprinklers having 12 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a GI sheet cover shed to the crushing section, but it is not in good condition.</p> <p>3. Unit has installed 07 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 02 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has not provided wind breaking wall along the periphery of crusher as required according to Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled roads on ramp, and from loading area to weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p>	<p>SCN vide letter No. HSPCB/YR/2025/2977 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated after completion of time of SCN.</p>

			<p>8. Unit has not provided display board with the details like Name of the unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity as required according to CPCB guidelines.</p> <p>9. Unit has installed 05 no. of CCTV cameras; however, the CCTV cameras have been installed only at the entrance and unloading areas, and the unit has not provided access to ascertain the minimum 30 days data storage as per CPCB guidelines.</p> <p>10. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
9	M/s Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	07.01.2026	<p>1. Unit has provided 10 no. of sprinklers having 40 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided GI Sheet cover shed to secondary crushing machine but primary crushing machine is not covered while all machines shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as required according to CPCB guidelines & Haryana Govt. Notification dated 02.09.2025.</p> <p>4. Unit has installed 07 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 04 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/2979 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated after completion of time of SCN.

			<p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall only on one side of unit with GI sheet but on three sides walls are not provided as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled roads on ramp but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines.</p> <p>10. Unit has not installed any CCTV cameras and not provided access to ascertain the minimum 30 days data storage as per CPCB guidelines.</p> <p>11. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
10	M/s Kamal Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	07.01.2026	<p>1. Unit has provided 21 no. of sprinklers having 50 no. of nozzles whereas atleast 50 no. of sprinklers are required as per Notification dated 02.09.2025.</p> <p>2. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	SCN issued vide letter no. HSPCB/YR/2025/2977 dated 14.01.2026 sent through post but not delivered and received back thereafter sent by hand on 03.02.2026. Unit has submitted reply of SCN on 10.02.2026 after making compliances, which requires re-verification.

			<p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall only on one side of unit with brick masonry wall but remaining sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled roads on ramp but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines.</p> <p>8. Unit has installed 05 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
11	M/s Kurukshetra Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	07.01.2026	<p>1. Unit has provided 18 no. of sprinklers having 63 no. of nozzles whereas atleast 50 no. of sprinklers are required as per Notification dated 02.09.2025.</p> <p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p>	SCN Issued vide letter no. HSPCB/YR/2025/22971 dated 14.01.2026 & sent through post but not delivered and received back thereafter sent by hand on 03.02.2026. further action will be initiated after completion of time of SCN.

			<p>3. Unit has installed 15 no. of conveyor belts out of which 06 no. of conveyor belts are partially covered whereas 09 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall only on one side of unit with brick masonry wall but remaining three sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled roads on ramp but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
12	M/s Shri Mahaluxmi Stone Crusher, Village Doiwala, Tehsil Chhachhrauli,	07.01.2026	<p>1. Unit has provided 15 no. of sprinklers having 55 no. of nozzles whereas atleast 50 no. of sprinklers are required as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/2973 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on

	District Yamunanagar		<p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>3. Unit has installed 05 no. of fixed conveyor belts & 02 no. of movable conveyor belts. Whereas 01 no. of fixed conveyor belt is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall only on one side of unit with brick masonry wall but remaining three sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>6. Unit has constructed pucca floor over ramp however remaining ground area of unit found unpaved as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer, however to eucalyptus plantation were observed around three sides of unit as per Notification dated 02.09.2025.</p> <p>8. Unit has installed 08 no. of CCTV Cameras out of which 05 no. of Cameras found operational & 03 no. of Cameras found non-operational and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	03.02.2026. Unit has submitted reply of SCN on 16.02.2026 after making compliances , which requires re-verification.
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13	M/s Geeta Samiti Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	07.01.2026	<p>1. Unit has provided 20 no. of sprinklers having 63 no. of nozzles whereas atleast 50 no. of sprinklers are required as per Notification dated 02.09.2025.</p> <p>2. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has not provided an adequate wind breaking wall in terms of length and height as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled roads on ramp but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>8. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	SCN vide letter No. HSPCB/YR/2025/2975 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 03.02.2026 after making compliances , which requires re-verification.
14	M/s Sneh Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District	07.01.2026	1. Unit has provided 12 no. of sprinklers having 23 no. of nozzles whereas atleast 50 no. of sprinklers is required as per Notification dated 02.09.2025.	SCN vide letter No. HSPCB/YR/2025/2985 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on

Yamunanagar		<p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>3. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has not provided an adequate wind breaking wall in terms of length and height as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled roads on ramp but remaining area inside the premise is not metalled; however, during the visit large quantity of loose soil observed indicating poor sprinkling facility & poor house keeping as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	03.02.2026. Unit has submitted reply of SCN on 10.02.2026 after making compliances , which requires re-verification.
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15	M/s Shree Krishna Stone Crusher, Village Doiwala, P.O. Devdhar, District Yamunanagar	08.01.2026	<p>1. Unit has provided 12 no. of sprinklers having 53 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 02 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has provided wind breaking wall on two sides of unit but remaining two sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>4. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>5. Unit has provided plantation on three sides of the crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>6. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines.</p> <p>7. Unit has installed 05 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>8. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	SCN vide letter No. HSPCB/YR/2025/2969 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 11.02.2026 after making compliances , which requires re-verification.
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16	M/s Maa Durga Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamunanagar	08.01.2026	<p>1. Unit has provided 21 no. of sprinklers having 35 no. of nozzles on machinery and 12 no. of rotating water sprinklers within premises whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>3. Unit has installed 11 no. of conveyor belts out of which 05 no. of conveyor belts are fully covered whereas 06 no. of conveyor belts are partially covered as required according to Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has partially provided wind breaking wall on all sides of the unit; however, the height of the wind breaking wall is inadequate as per Notification dated 02.09.2025.</p> <p>6. Unit has not submitted the plantation plan to the Divisional Forest Officer; however, eucalyptus plantation was found existing on two sides of the unit, as required as per Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	SCN vide letter No. HSPCB/YR/2025/2967 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated after completion of time of SCN.
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17	M/s Haryana Grit Udyog Stone Crusher, Village Ballewala, District Yamunanagar	08.01.2026	<p>1. Unit has provided 12 no. of sprinklers having 56 no. of nozzles on machinery and 04 no. of rotating water sprinklers within premises whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 02 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on two sides of unit but remaining sides of unit are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled roads on ramp, and from loading area to weighing bridge but remaining area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided plantation on three sides of the crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/2953 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 09.02.2026 after making compliances , which requires re-verification.
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			Status of Dust Collector with Bag Filter	
			Installed	
18	M/s Garg Stone Crusher, Village Doiwala, P.O. Devdhar, District Yamunanagar	08.01.2026	<p>1. Unit has provided 16 no. of sprinklers having 54 no. of nozzles on machinery out of which 10 no. of nozzles are non-operational and 04 no. of rotating sprinklers within premises whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a cover shed to the primary crusher and screener; however, secondary crusher is partially covered.</p> <p>3. Unit has installed dry extraction cum bag filter system and the same is connected to the secondary and tertiary crushers; however, the suction hoods were found not correctly placed to capture all fugitive dust, as per CPCB guidelines.</p> <p>4. Unit has installed 10 no. of conveyor belts out of which 04 no. of conveyor belts are partially covered whereas 06 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>7. Unit has provided plantation on three sides of the crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>8. Unit has installed 09 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB</p>	SCN issued vide letter No. HSPCB/YR/2025/2965 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 06.02.2026 after making compliances , which requires re-verification.

			<p>guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	
19	<p>M/s New Surya Stone Industries, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar</p>	08.01.2026	<p>1. Unit has provided 10 no. of sprinklers having 52 no. of nozzles on machinery and 04 no. of rotating sprinklers within premises whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 06 no. of conveyor belts out of which 04 no. of conveyor belts are partially covered whereas 02 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on one side of unit with brick masonry wall but remaining sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided plantation on one side of the crusher & ramp; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of</p>	<p>SCN vide letter No. HSPCB/YR/2025/2959 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 11.02.2026 after making compliances , which requires re-verification.</p>

			<p>CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	
20	M/s Friends Stone Crushing Co, Village Doiwala, P.O. Devdhar, District Yamunanagar	08.01.2026	<p>1. Unit has provided 12 no. of sprinklers having 55 no. of nozzles; however, 08 no. of nozzles are non-operational whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on two sides of unit but remaining sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided plantation; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of</p>	SCN vide letter No. HSPCB/YR/2025/2963 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
21	M/s Luxmi Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar	08.01.2026	<p>1. Unit has provided 15 no. of sprinklers having 50 no. of nozzles; however, 08 no. of nozzles are choked whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed only Dust Collector with Bag Filter system connected to primary & secondary crusher; however, screeners are not connected as per CPCB guidelines.</p> <p>3. Unit has installed 08 no. of conveyor belts out of which 08 no. of conveyor belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall only on one side of unit with GI sheet but three sides are not provided with wall as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/2961 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 10.02.2026 after making compliances , which requires re-verification.

			<p>6. Unit has provided metalled road on ramp but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>7. Unit has provided plantation on 01 side of crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>8. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>9. Unit has installed 08 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>10. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
22	M/s Shiv Stone Crusher, Village Doiwala, P.O. Devdhar, District Yamunanagar	08.01.2026	<p>1. Unit has provided 15 no. of sprinklers having 67 no. of nozzles on machinery and 04 no. of rotating sprinklers within premises whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 10 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 05 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/2957 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>4. Unit has provided wind breaking wall on three sides of unit and one side is partially covered as required as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided plantation on two side of crusher and one side new plants were planted near wind breaking wall; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 10 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
23	M/s Vishkarma Stone Crusher, Village Ballewala, Tehsil Chhachhruali, District Yamunanagar	08.01.2026	<p>1. Unit has provided 12 no. of sprinklers having 55 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 10 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 05 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/2961 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 09.02.2026 after making compliances , which requires re-verification.

			<p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on two sides of unit but remaining two sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on ramp and near loading area but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>6. Unit has provided plantation on three sides of the crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 01 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
24	M/s Mahaluxmi Stone crusher, Village Doiwala, Tehsil Chhachhruali, District Yamunanagar	08.01.2026	<p>1. Unit has provided only 02 no. of sprinklers having 08 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025; further, no representative present to guide the team during inspection.</p> <p>2. Unit has not installed dry extraction cum bag filter as per CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/2955 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 10.02.2026 after making compliances, which requires re-verification.

			<p>3. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has not provided wind breaking wall on crusher as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled road on ramp but entire area inside the premise is not metalled as per CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has not provided display board as per CPCB guidelines.</p> <p>9. Unit has not installed any CCTV camera at the crusher site; further, no representative of the unit was available at the crusher to guide the inspection team.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
25	M/s Shree Ram Stone Crusher, Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has provided only 10 no. of sprinklers having 56 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a GI sheet cover shed to the secondary and tertiary crushing section but primary crushing section is not covered.</p>	SCN vide letter No. HSPCB/YR/2025/2949 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 05.02.2026 after making compliances , which requires re-verification.

		<p>3. Unit has provided Dust Collector with Bag Filter system but not installed and not connected to any crushing section at the time of inspection.</p> <p>4. Unit has installed 07 no. of conveyor belts out of which 04 no. of conveyor belts are partially covered whereas 03 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall on one side of unit and two sides is covered by stone masonry wall but remaining one side is not provided with wall as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled road on the ramp & near loading area, and the entire area where vehicular movement takes place inside the premises is paved, but remaining area is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not provided any rotating water sprinkling system which is required as per CPCB guidelines.</p> <p>9. Unit has provided plantation on all sides of crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>10. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>11. Unit has installed 06 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB</p>	
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			<p>guidelines.</p> <p>12 During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	
26	<p>M/s Bhagwati Stone and Screening,</p> <p>Village Nagli 32, Tehsil Bilaspur,</p> <p>District Yamunanagar</p>	09.01.2026	<p>1. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 05 no. of conveyor belts are partially covered whereas 02 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on one side of unit with stone & Brick Masonry wall, one sides is partially covered by GI sheet and one side is covered by green cloth boundary but remaining side is not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled roads on ramp and near loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has provided plantation on all sides of crusher; however, the plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p>	<p>SCN vide letter No. HSPCB/YR/2025/2947 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 11.02.2026 after making compliances , which requires re-verification.</p>

			<p>7. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 06 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
27	M/s Universal Stone Crusher, Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has provided only 09 no. of sprinklers having 40 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 04 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on two side of unit but remaining two sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on the ramp but remaining area is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not provided the plantation plan duly approved by the Divisional Forest Officer as required under the Notification dated 02.09.2025.</p>	SCN issued vide letter No. HSPCB/YR/2025/2993 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>7. Unit has not provided display board with the details like Name of the Unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 06 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
28	M/s Mallhi Stone Crusher, Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has provided only 13 no. of sprinklers having 53 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 04 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on three sides of unit but remaining one side is not provided with wall as per Notification dated 02.09.2025.</p> <p>5. Unit has provided metalled road on the ramp but remaining area is not metalled as required according to CPCB guidelines.</p>	SCN issued vide letter No. HSPCB/YR/2025/2991 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>6. Unit has not provided the plantation plan duly approved by the Divisional Forest Officer as required under the Notification dated 02.09.2025.</p> <p>7. Unit has not provided display board with the details like Name of the Unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8. Unit has installed 06 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
29	M/s Goel Stone Crusher, Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has not provided any sprinklers to unit for suppressing dust emission whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025; further, no representative was present to guide the team during inspection.</p> <p>2. Unit has provided GI Sheet cover sheds to crushing sections but covers are not in good condition.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as required according to CPCB Guidelines.</p> <p>4. Unit has installed 05 no. of conveyor belts out of which 05 no. conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	SCN issued vide letter No. HSPCB/YR/2025/2995 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has not provided wind breaking wall as required according to Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled road on the ramp but remaining area is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not provided the plantation plan duly approved by the Divisional Forest Officer as required under the Notification dated 02.09.2025.</p> <p>9. Unit has not provided display board with the details like Name of the Unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>10. Unit has not installed any CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines; further, no representative was present to guide the team during inspection.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
30	M/s Neelkanth Stone Crushing Co., Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has provided only 10 no. of sprinklers having 50 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a GI sheet cover shed to the secondary and tertiary crushing section but primary crushing section is partially covered.</p> <p>3. Unit has installed 08 no. of conveyor belts out of which 04 no. of conveyor belts are partially covered whereas 04 no. conveyor belts is not</p>	SCN issued vide letter No. HSPCB/YR/2025/2983 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall partially on two sides of unit but remaining two sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled road on the ramp but remaining area is not metalled as required according to CPCB guidelines.</p> <p>7. The plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>8. Unit has not provided display board with the details like Name of Unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>9. Unit has installed 07 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>10. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
31	M/s Shyam Stone Crushing Co., Village Doiwala, District	09.01.2026	<p>1. Unit has provided only 03 no. of sprinklers having 12 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p>	SCN issued vide letter No. HSPCB/YR/2025/2987 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on

Yamunanagar		<p>2.Unit has installed 06 no. of conveyor belts out of which 04 no. of conveyor belts are partially covered whereas 02 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3.Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>4.Unit has provided wind breaking wall on one side of unit but remaining three sides are not provided with wall as per Notification dated 02.09.2025; further, it is observed that common path of other crushing units goes through the boundary of the said unit.</p> <p>5.Unit has provided metalled road on the ramp but remaining area is not metalled as required according to CPCB guidelines.</p> <p>6.The plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025.</p> <p>7.Unit has not provided display board with the details like Name of Unit,Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>8.Unit has installed 06 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>9.During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.
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32	M/s Mohindra Stone Crusher, Village Doiwala, District Yamunanagar	09.01.2026	<p>1. Unit has provided only 14 no. of sprinklers having 50 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided GI Sheet cover shed to Secondary and Tertiary Crushing sections but primary crusher is not covered whereas all crushing section shall be properly covered with GI Sheet Conywer sheds as required according to Notification dated 02.09.2025.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as required according to CPCB Guidelines.</p> <p>4. Unit has installed 06 no. of conveyor belts out of which 03 no. of conveyor belts are partially covered whereas 03 no. conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall on one side of unit but remaining three sides are not provided with wall as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled road on the ramp and on loading area but remaining area is not metalled as required according to CPCB guidelines.</p> <p>8. The plantation plan duly approved by the Divisional Forest Officer has not been submitted as required under the Notification dated 02.09.2025: further two sides of the unit is provided with plantation.</p>	SCN issued vide letter No. HSPCB/YR/2025/2945 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply of SCN on 11.02.2026 after making compliances, which requires re-verification.
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			<p>9. Unit has provided display board but the details like Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>10. Unit has installed 12 no. of CCTV Cameras but unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>11. During the visit fine aggregates and coarse aggregates were found uncovered.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
33	M/s Balaji Stone Crusher, Village Doiwala, Tehsil Chhachhruali, District Yamunanagar	09.01.2026	<p>1. Unit has not provided any sprinklers whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025; further, no representative present to guide the team during inspection.</p> <p>2. Unit has provided GI Sheet cover sheds to crushing sections but covers are not in good conditions whereas the unit has to provided enclosures by GI/MS sheets covers properly to all crushing sections of the unit according to Notification dated 02.09.2025</p> <p>3. Unit has not installed dry extraction cum bag filter as per CPCB guidelines.</p> <p>4. Unit has installed 05 no. of conveyor belts out of which 05 no. of conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	SCN issued vide letter No. HSPCB/YR/2025/2943 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has not provided wind breaking wall on crusher as per Notification dated 02.09.2025.</p> <p>7. Unit has not provided metalled road on ramp and entire ground area inside the premise which is required as per CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has not provided display board with the details like Name of the unit, Contact Details of owner, CTE/CTO Details, MDL Details and Plant Capacity are not updated as required according to CPCB guidelines. Unit has installed 16 no. of CCTV Cameras as required as per CPCB guidelines.</p> <p>10. Unit has not installed any CCTV camera at the crusher site; further, no representative of the unit was available at the crusher to guide the inspection team.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
34	M/s Krishna Stone Crusher and Screening Plant, Village Nagli-32, District Yamunanagar	15.01.2026	<p>1. Unit has installed 07 no. of conveyor belts out of which 06 no. of conveyor belts are partially covered whereas 01 no. of conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>2. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>3. Unit has provided wind breaking wall on 02 sides of premise with MS Sheet, but remaining 02 sides are not provided as per Notification dated 02.09.2025.</p> <p>4. Unit has provided metalled roads on ramp, and from loading area to weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>5. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>6. Unit has provided display board but details like plant capacity, CTE/CTO details, Mining License details and contact details not updated as required according to CPCB guidelines.</p> <p>7. Unit has installed 10 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
35	M/s Vaishnavi Stone Crusher and Screening Plant (Stone Crusher), Village Nagli-32, District Yamunanagar	15.01.2026	<p>1. Unit has provided only 15 no. of sprinklers having 42 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a cover shed to the tertiary crusher & screeners but secondary crusher is partially covered according to Notification dated 02.09.2025.</p> <p>3. Unit has installed 09 no. of conveyor belts out of which 07 no. of conveyor belts are partially covered whereas 02 no. of conveyor belts are</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4.Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5.Unit has provided wind breaking wall on one side with MS Sheet, one side with green cloth, one side partially provided in extension to ramp, and one side with existing office wall and containers as per Notification dated 02.09.2025.</p> <p>6.Unit has provided metalled roads on ramp, and from entry point to loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7.Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8.Unit has not provided display board with updated details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>9.Unit has installed 06 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	
36	M/s Bhagwati Stone and Screening (Stone Crusher), Village Nagli-32, District Yamunanagar	15.01.2026	<p>1.Unit has provided only 30 no. of sprinklers having 58 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2.Unit has not installed Dry extraction cum bag filter followed by cyclone</p>	SCN issued vide letter No. HSPCB/YR/2025/3034 dated 14.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply on 11.02.2026 after making compliances, which requires re-

			<p>as per CPCB guidelines.</p> <p>3. Unit has installed 12 no. of conveyor belts out of which 11 no. of conveyor belts are partially covered whereas 01 no. of conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall on one side with MS Sheet, one side partially provided, and remaining two sides are not provided as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled roads on ramp and loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has not provided display board with updated details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>9. Unit has installed 10 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	<p>verification.</p>
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37	M/s Hans Stone and Screening (Stone Crusher), Village Nagli-32, District Yamunanagar	15.01.2026	<p>1. Unit has provided only 31 no. of sprinklers having 61 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a cover shed to the tertiary crusher, secondary crusher are partially covered but primary crusher is not covered according to Notification dated 02.09.2025.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>4. Unit has installed 12 no. of conveyor belts and all belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute form top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall on one side with GI Sheet, but remaining three sides are not provided as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metallised roads on ramp and loading area but remaining area inside the premise is not metallised as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has provided display board but details like plant capacity, CTE/CTO details, Mining License details and contact details not updated as required according to CPCB guidelines.</p>	SCN issued vide letter No. HSPCB/YR/2025/3036 dated 28.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 03.02.2026. Unit has submitted reply on 11.02.2026 after making compliances which requires re-verification.
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			<p>10. Unit has installed 06 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Not Installed</p>	
38	M/s Sai Stone Crusher, Village Nagli-32, District Yamunanagar	15.01.2026	<p>1. Unit has not provided any sprinklers and nozzles, whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>3. Unit has not provided cover to any conveyor belt as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has not provided wind breaking wall as per Notification dated 02.09.2025.</p> <p>6. Unit has not provided metalled roads inside the premise as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has provided display board but details like plant capacity, CTE/CTO details, Mining License details and contact details not updated as required according to CPCB guidelines.</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>9. Unit has installed 02 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Not Installed</p>	
39	M/s Har Gobind Industries (Stone Crusher), Village Nagli-32, District Yamunanagar	15.01.2026	<p>1. Unit has provided only 07 no. of sprinklers having 58 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has provided a cover shed to the tertiary crusher, secondary crusher are partially covered and primary crusher are not covered according to Notification dated 02.09.2025.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as per CPCB guidelines.</p> <p>4. Unit has installed 12 no. of conveyor belts out of which 11 no. of conveyor belts are partially covered whereas 01 no. of conveyor belts is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall on one side with MS Sheet, one side partially provided, and remaining two sides are not provided as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/3040 dated 28.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 05.02.2026. Unit has submitted reply on 11.02.2026 after making compliances, which requires re-verification.

			<p>7. Unit has provided metalled roads on ramp and loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has not provided display board with updated details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>10. Unit has installed 10 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
40	M/s Shiv Sai Stone Crusher, Village Gohrabani, Tehsil Bilaspur, Yamuna Nagar	15.01.2026	<p>1. Unit has provided only 09 no. of sprinklers having 36 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which all the conveyor belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on one side partially whereas remaining three sides are not provided as per Notification dated 02.09.2025.</p>	SCN Issued vide letter no. HSPCB/YR/2025/3042 dated 28.01.2026 & unit has submitted reply through e-mail on dated 11.02.2026 after making compliances which requires re-verification .

			<p>5. Unit has provided metalled roads on ramp and loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has not provided display board with updated details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>8. Unit has installed 04 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
41	M/s Kamal Road Lines Stone and Screening (Stone), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	15.01.2026	<p>1. Unit has provided only 33 no. of sprinklers having 66 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed 07 no. of conveyor belts out of which 02 belts are fully covered, 04 belts are partially covered whereas 01 belt is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>3. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>4. Unit has provided wind breaking wall on three sides with GI Sheet whereas remaining one side is not provided as per Notification dated 02.09.2025.</p>	SCN vide letter No. HSPCB/YR/2025/3044 dated 28.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 05.02.2026. Further action will be initiated upon expiry of the stipulated time period for submission of the SCN reply.

			<p>5. Unit has provided metalled roads on ramp and loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has provided display board but the details like plant capacity, CTE/CTO details, Mining License details and contact details are not updated as required according to CPCB guidelines.</p> <p>8. Unit has installed 14 no. of CCTV Cameras and unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
42	M/s R.R. Stone Crusher, Village-Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar	15.01.2026	<p>1. Unit has provided only 07 no. of sprinklers having 07 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to Screener Section of the crushing unit as required as per CPCB guidelines.</p> <p>3. Unit has installed 08 no. of conveyor belts out of which 02 belts are covered; 05 belts are partially covered; 01 belt is not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p>	SCN vide letter No. HSPCB/YR/2025/3046 dated 28.01.2026 was sent by post but returned undelivered; thereafter, it was served by hand on 30.01.2026. Unit has submitted reply through e-mail on dated 11.02.2026 after making compliances which requires re-verification.

			<p>5. Unit has provided wind breaking wall on two sides with GI Sheet; 01 side is provided partially whereas remaining one side is not provided as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled roads on ramp, loading area and weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has provided display board but the details like plant capacity, CTE/CTO details, Mining License details and contact details are not updated as required according to CPCB guidelines.</p> <p>9. Unit has installed 10 no. of CCTV Cameras out of which only 04 are operational whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
43	M/s Dahiya and Company Screening Plant, Village Mahiudeenpur, Tehsil Bilaspur, Yamuna Nagar	16.01.2026	<p>1. Unit has provided only 08 no. of sprinklers having 52 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has not installed Dry extraction cum bag filter followed by cyclone as required as per CPCB guidelines.</p> <p>3. Unit has installed 05 no. of conveyor belts out of which all belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided metalled roads on ramp, loading area and weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>6. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>7. Unit has not provided display board with the details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>8. Unit has installed 08 no. of CCTV Cameras out of which only 04 are operational whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
44	M/s Bajrangi Stone Crusher, Village Mahiyudeenpur, Tehsil Bilaspur, Yamuna Nagar	16.01.2026	<p>1. Unit has provided only 02 no. of sprinklers having 03 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has not provided cover sheds to its crushing sections as required as per Notification dated 02.09.2025.</p> <p>3. Unit has not installed Dry extraction cum bag filter followed by cyclone as required as per CPCB guidelines.</p> <p>4. Unit has not provided cover to any conveyor belt while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has not provided wind breaking wall which is required as per Notification dated 02.09.2025.</p> <p>7. Unit has not provided metalled roads inside the premise as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has not provided display board with the details like plant capacity, CTE/CTO details, Mining License details and contact details as required according to CPCB guidelines.</p> <p>10. Unit has not installed any CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	
45	M/s Satluj Stone Crusher, Village Mahiyudinpur, Tehsil Bilaspur, Yamuna Nagar	16.01.2026	<p>1. Unit has provided only 22 no. of sprinklers having 54 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to Screener section of the unit as required as per CPCB guidelines.</p> <p>3. Unit has provided 07 no. of conveyor belt out of which all are partially covered while all conveyor belts shall be covered properly as per</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>Notification dated 02.09.2025.</p> <p>4.Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5.Unit has provided wind breaking wall only on one side of the unit whereas remaining three sides are not provided with wall which is required as per Notification dated 02.09.2025.</p> <p>6.Unit has provided metalled road on ramp and near loading area but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7.Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8.Unit has installed 07 no. of CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
46	M/s Khan Screening Plant (Stone Crusher), Village Taharpur Kalan, Tehsil Chhahhruali, Yamuna Nagar	16.01.2026	<p>1.Unit has provided only 12 no. of sprinklers having 47 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2.Unit has provided GI Sheet cover shed to its Secondary and Tertiary Crushing sections but not provided cover to its Primary crushing section while all crushing sections shall be enclosed completely as per Notification dated 02.09.2025.</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>3. Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to Screener section of the unit as required as per CPCB guidelines.</p> <p>4. Unit has provided 08 no. of conveyor belt out of which all are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall only on two sides of the unit whereas remaining two sides are not provided with wall which is required as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled road on ramp, entrance of the unit to weighing bridge but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has installed 04 no. of CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
47	M/s Jai Luxmi Minerals (Stone Crusher) Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	16.01.2026	1. Unit has provided only 03 no. of sprinklers whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.	The said unit is lying closed by the Board and electricity connection has also been disconnected.

			<p>2. Unit has provided GI Sheet cover shed to its all crushing sections while all crushing sections shall be enclosed completely as per Notification dated 02.09.2025.</p> <p>3. Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to Screener section of the unit as required as per CPCB guidelines.</p> <p>4. Unit has provided 08 no. of conveyor belt out of which all are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6. Unit has provided wind breaking wall only on one side of the unit partially whereas remaining three sides are not provided with wall which is required as per Notification dated 02.09.2025.</p> <p>7. Unit has provided metalled road on ramp but remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9. Unit has installed 07 no. of CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	
48	M/s Jai Bhole Stone Crusher,	16.01.2026	1. Unit has not provided sprinklers whereas atleast 50 no. of sprinklers are	The said unit is lying closed by the Board and

	Village Mahiyudeenpur, Yamunanagar		<p>required according to Notification dated 02.09.2025.</p> <p>2.Unit has not provided GI Sheet cover shed to any crushing section while all crushing sections shall be enclosed completely as per Notification dated 02.09.2025.</p> <p>3.Unit has not installed Dry extraction cum bag filter followed by cyclone as required as per CPCB guidelines.</p> <p>4.Unit has provided 08 no. of conveyor belt out of which 03 are partially covered whereas 05 no. of conveyor belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5.Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6.Unit has not provided wind breaking wall around its periphery which is required as per Notification dated 02.09.2025.</p> <p>7.Unit has not provided metalled road inside the premise of the unit as required according to CPCB guidelines.</p> <p>8.Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9.Unit has not installed any CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	electricity connection has also been disconnected.
49	M/s Deep Screening Plant and Stone Crusher, Village	16.01.2026	1.Unit has provided only 18 no. of sprinklers having 21 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification	The said unit is lying closed by the Board and

	<p>Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar</p>	<p>dated 02.09.2025.</p> <p>2.Unit has partially covered secondary crusher and screener with GI Sheet cover shedswhereas Primary crushing section is not covered while all crushing sections shall be enclosed completely as per Notification dated 02.09.2025.</p> <p>3.Unit has not installed Dry extraction cum bag filter followed by cyclone as required as per CPCB guidelines.</p> <p>4.Unit has provided 09 no. of conveyor belt out of which 03 belts are not covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5.Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6.Unit has provided wind breaking wall only on one side of the unit partially whereas remaining three sides are not provided with wall which is required as per Notification dated 02.09.2025.</p> <p>7.Unit has provided metalled road on ramp partially whereas remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8.Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9.Unit has installed 04 no. of CCTV Cameras which are inadequate to capture entire unit whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Not Installed</p>	<p>electricity connection has also been disconnected.</p>
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50	M/s Chaudhary Industries, Village Mahiyudinpur, Yamuna Nagar	16.01.2026	<p>1. Unit has provided only 29 no. of sprinklers having 50 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification dated 02.09.2025.</p> <p>2. Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to screener section of the unit as required as per CPCB guidelines.</p> <p>3. Unit has provided 04 no. of conveyor belt out of which all belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>4. Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>5. Unit has provided wind breaking wall only on two sides of the unit partially whereas remaining two sides are partially provided with brick masonry wall which is required as per Notification dated 02.09.2025.</p> <p>6. Unit has provided metalled road on ramp and near loading whereas remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>7. Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>8. Unit has installed 06 no. of CCTV Cameras whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter Installed</p>	The said unit is lying closed by the Board and electricity connection has also been disconnected.
51	M/s Yamuna Industry (Stone Crusher), Village Ibrahimpur,	16.01.2026	1. Unit has provided only 14 no. of sprinklers having 34 no. of nozzles whereas atleast 50 no. of sprinklers are required according to Notification	SCN Issued vide letter no. HSPCB/YR/2025/3064 dated 28.01.2026 by post has been delivered to the

	Tehsil Chhachhrauli, Yamuna Nagar	<p>dated 02.09.2025.</p> <p>2.Unit has covered its screener sections; secondary crusher is partially covered whereas primary crusher is not covered while all crushing sections shall be properly cover as per Notification dated 02.09.2025.</p> <p>3.Unit has installed Dry extraction cum bag filter followed by cyclone but not connected to screener section of the unit as required as per CPCB guidelines.</p> <p>4.Unit has provided 09 no. of conveyor belt out of which 01 belt is not covered whereas 08 belts are partially covered while all conveyor belts shall be covered properly as per Notification dated 02.09.2025.</p> <p>5.Unit has not provided flexible telescopic chute from top of discharge point to the ground level as per CPCB guidelines.</p> <p>6.Unit has provided wind breaking wall only on two sides of the unit partially whereas remaining two sides are not provided with wall which is required as per Notification dated 02.09.2025.</p> <p>7.Unit has provided metalled road on ramp and near loading whereas remaining area inside the premise is not metalled as required according to CPCB guidelines.</p> <p>8.Unit has not submitted plantation plan after approval by the Divisional Forest Officer as required according to Notification dated 02.09.2025.</p> <p>9.Unit has installed 08 no. of CCTV Cameras out of which only 06 cameras are operational whereas unit has not provided the access to ascertain the data storage of minimum 30 days as per CPCB guidelines.</p> <p>Status of Dust Collector with Bag Filter</p> <p>Installed</p>	unit on 05.02.2026.Further action will be taken after expiry of stipulated time period of 15 days.
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- iv. As per the report received from the Tehsildar, Pratapnagar, vide letter No. 1331/Reader dated 05.08.2025 and report received from the Divisional Forest Officer, Yamunanagar, vide letter Nos. 901 dated 21.03.2025 and 930 dated 20.03.2025 w.r.t sitting norms it has been found that, in accordance with the new Notification dated 02.09.2025, 16 stone crushers out of 177 stone crushers do not fulfill the prescribed siting norms. The list of the non complying stone crusher unit's w.r.t siting norms along with the action taken by the board is given in Table 2 below:

Table 2: Details of the 16 stone crushers not meeting the siting criteria.

S.No.	Name, address and geo-coordinated of the Stone Crushers not meeting the siting criteria.	Non-compliance reported	Action taken by HSPCB
1	M/s Ravi Stone Crusher, Vill Doiwala, Yamuna Nagar	Verification report submitted by tehsildar dated 05.08.2025; 498 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2775 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
2	M/s Balram Stone Crushing Co., Village Doiwala ,Tehsil Chhachhrauli,Distt. Ynr	Verification report submitted by tehsildar dated 05.08.2025; 330 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2783 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
3	M/s Kaveri Stone Crusher,village Devdhar,Tehsil Chhachhrauli,Ynr	Verification report submitted by tehsildar dated 05.08.2025; 425 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2781 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
4	Parkash Stone Crusher, Village Ballewala,Tehsil Chhachhrauli, District Yamuna Nagar	Verification report submitted by tehsildar dated 05.08.2025; 497 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2779 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
5	Jai Mata Di Stone Crusher(JK), Village Doiwala,District Yamuna Nagar	Verification report submitted by forest dated 31.03.2025; 497 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2777 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on

			16.02.2026 for initiation of closure action .
6	Diamond Stone Crusher,Village Doiwala,district Yamuna Nagar	Verification report submitted by forest dated 31.03.2025; 250 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2785 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
7	New Markanda Stone Crusher, Village Ballewala, P.O. Devdhar,District Yamuna nagar	Verification report submitted by Tehsildar dated 05.08.2025 356 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2787 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
8	Haryana Stone Crusher,Village Ballewala,Tehsil Chhachhrauli, District Yamuna Nagar	Verification report submitted by Tehsildar dated 05.08.2025 ; 301 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2789 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
9	Jamna Gram Udyog Mandal,Village Ballewala,Yamuna Nagar	Verification report submitted by Tehsildar dated 05.08.2025 ; 432 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2791 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
10	Vishkarma Stone Crusher Co., Village Ballewala,Tehsil Chhachhrauli,YNR	Verification report submitted by Tehsildar dated 05.08.2025 ; 473 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2795 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
11	Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli District Yamuna Nagar	Verification report submitted by Tehsildar dated 05.08.2025 ; 284 mtr.	SCN was issued to the unit vide no. HSPCB/YR/2025/2793 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of

			closure action .
12	Shivalik Stone Crusher,Village Doiwala, District Yamuna Nagar	Verification report submitted by Forest dated 31.03.2025 ; 35 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2801 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
13	Hemkunt Stone Crusher, Village Doiwala,District Yamuna Nagar	Verification report submitted by Forest dated 05.08.2025 ; 135 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2797 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
14	Shiv Shakti Stone Crusher,Village Doiwala Devdhar,YNR	Verification report submitted by Forest dated 05.08.2025 ; 60 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2803 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
15	Ambala Stone Crusher,Village Doiwala,District Yamuna Nager	Verification report submitted by Forest dated 05.08.2025 ; 0 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2805 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .
16	Shree Radhey Krishna Stone Crusher,Village Doiwala,District Yamuna Nagar	Verification report submitted by Forest dated 05.08.2025 ; 480 mtr	SCN was issued to the unit vide no. HSPCB/YR/2025/2799 dated 05.01.2026 and unit failed to submit any reply to the SCN within stipulated time period, Therefore speaking order has been passed against the unit on 16.02.2026 for initiation of closure action .

- v. The summary of inspections of 51 stone crushers conducted by the Joint Committee is given below:

Total no of stone crushing units inspected by the Joint Committee	No. of units found complying w.r.t Sitting Norms	No. of units found non-complying w.r.t Sitting Norms	No of units found complying w.r.t environmental norms	No of units found non-complying w.r.t environmental norms	No of units closed by the Board	No of unit under Show Cause Notice
51	51	0	0	51	11	40

vi. Out of 51 stone crushers monitored by the Joint Committee, 40 stone crushers, were found closed without intimation to HSPCB, as mandated. Therefore all the 40 no of units have been directed to not to operate without prior intimation to the HSPCB

3.0. Submission and Prayer:

It is humbly submitted that the Joint Committee has made the following progress in compliance to the orders of Hon'ble NGT dated 19/11/2025.

- i. That the verification of 51 stone crushing units has been completed. All 51 units inspected by the Joint Committee so far, were found non-operational. Out of these 51 Units, 11 units had been closed by the Haryana State Pollution Control Board due to previous non-compliances, while the remaining 40 units were found non-operational without any intimation to the HSPCB. Therefore all the 40 no of units have been directed to not to operate without prior intimation to the HSPCB .
- ii. All 51 stone crushing Units were found non-compliant with regard to environmental norms.
- iii. As per information provided by the HSPCB Member, the Haryana State Pollution Control Board has initiated action against the non-complying units. The HSPCB shall ensure that none of the non-complying Units shall operate without compliance of environmental norms besides taking action for the previous violations/non-compliances.
- iv. Closure Action has been initiated against 16 no of stone crushing units found non-compliant with the prescribed siting criteria .

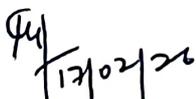
It is humbly prayed that this progress report may kindly be taken on record and 04 weeks' time may be granted to the Joint Committee for submission of final report.



Pardeep Singh
RO, HSPCB, Yamunanagar



Sandeep Singh Saini
DFO, Yamunanagar



Dr. Narender Sharma,
Scientist 'F' CPCB, RD,
Chandigarh



Rohit Kumar, HCS
SDM, Chhachhrauli



Jaspal Singh
SDM, Vyaspur

Item No. 17

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**Original Application No. 1127/2024
(IA No 422/2024)

Sukhdeep Singh

Applicant(s)

Versus

Haryana State Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 18.11.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Applicant: Mr. Ajit Sharma and Mr. Kanchan Kumar, Advocates for Applicant
(Through VC)Respondent: Mr. Rahul Khurana, Advocate for R - 1 to 5
Mr. Atif Suhrawardy & Mr. Pankaj Kumar, Advs. for CPCB
Mr. Anshul Mangla, Advocate for R - 6 (Through VC)**ORDER**

1. A letter has been circulated by the Learned Counsel for the respondent no.1- HSPCB seeking 03 months' time to file the report of the Joint Committee.
2. The prayer is allowed.
3. The Joint Committee is directed to expedite the process of preparation and finalization of the report and file it at least 01 week before the next date of hearing.
4. List on 19.02.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

November 18th, 2025
AM

भाग-III**हरियाणा सरकार**

पर्यावरण, वन और वन्यजीव विभाग

अधिसूचना

दिनांक 2 सितम्बर, 2025

संख्या का०आ० 71/के०अ० 29/1986/धा० 5 तथा 7/2025.— चूंकि, भारत के संविधान के अनुच्छेद 48-क अन्य बातों के साथ विचार करता है कि राज्य, पर्यावरण के संरक्षण की कोशिश करेगा,

चूंकि, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का केन्द्रीय अधिनियम 29) की धारा 5 तथा 7 और वायु (प्रदूषण निवारण और नियन्त्रण) अधिनियम, 1981 (1981 का केन्द्रीय अधिनियम 14) की धारा 19 तथा इसके अधीन बनाए गए नियमों के अधीन पर्यावरण निम्नीकरण को रोकने के लिए तथा यातायात और मानव स्वास्थ्य संबंधी खतरों से बचने के लिए राज्य में पारिस्थितिकी संतुलन बनाए रखने के लिए तुरन्त कदम उठाना आवश्यक तथा समीचीन है,

और चूंकि, राज्य सरकार, औद्योगिक विकास को ध्यान में रखते हुए पारिस्थितिकी संतुलन बनाए रखने हेतु तथा पर्यावरण की गुणवत्ता बनाए रखने तथा क्षेत्र के निवासियों को स्वास्थ्य सम्बन्धी खतरे से भी बचाने के लिए पहले ही निर्णय ले चुकी है,

और चूंकि, हरियाणा सरकार, पर्यावरण विभाग, अधिसूचना संख्या का०आ० 12/के०अ० 29/1986/धा० 5 तथा 7/2016, दिनांक 11 मई, 2016 के अनुसार, अनुसूची-I के अनुसार स्थल निर्धारण मानदण्ड मानकों, अनुसूची-II के अनुसार अपेक्षित उत्सर्जन मानकों तथा प्रदूषण नियन्त्रण उपायों, अनुसूची-III के अनुसार जोनों की पहचान तथा स्थलों की उपलब्धता तथा अनुसूची-IV के अनुसार परिलक्षित जोनों में स्थापना तथा संचालन के लिए प्रक्रिया के बारे में स्टोन क्रशिंग इकाइयों के लिए निर्देश दिए गए थे;

इसलिए, अब, भारत सरकार, पर्यावरण तथा वन मन्त्रालय, पर्यावरण, वन तथा वन्यजीव विभाग, अधिसूचना संख्या का०आ० 152 (ई), दिनांक 10 फरवरी, 1988 के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का केन्द्रीय अधिनियम 29) की धारा 5 के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए तथा उक्त अधिनियम की धारा 7 तथा पर्यावरण (संरक्षण) नियम, 1986 के नियम 4 के उपबन्धों के अनुसरण में तथा हरियाणा सरकार, पर्यावरण, वन और वन्यजीव विभाग, अधिसूचना संख्या का०आ० 6/के०अ० 29/1986/धा० 5 तथा 7/2025, दिनांक 24 जनवरी, 2025 के प्रतिनिर्देश से तथा हरियाणा सरकार, पर्यावरण विभाग, अधिसूचना संख्या का०आ० 12/के०अ० 29/1986/धा० 5 तथा 7/2016, दिनांक 11 मई, 2016 के अधिक्रमण में, हरियाणा के राज्यपाल, इसके द्वारा, अनुसूची-I के अनुसार स्टोन क्रशरों के स्थल निर्धारण मानकों और अनुसूची-II के अनुसार उत्सर्जन मानकों तथा प्रदूषण नियन्त्रण उपायों की अपेक्षाओं के बारे में स्टोन क्रशरों की स्थापना के लिए निम्नलिखित निर्देश जारी करते हैं, अर्थात् :-

अनुसूची I**हरियाणा में स्टोन क्रशरों के स्थल हेतु मानक**

क्रम संख्या	मानदण्ड	किलोमीटर में दूरी
1	2	3
1.	निकटतम राष्ट्रीय राजमार्ग तथा राज्य राजमार्ग से अपेक्षित न्यूनतम दूरी	0.5
2.	राष्ट्रीय राजधानी क्षेत्र दिल्ली की सीमाओं से अपेक्षित न्यूनतम दूरी	5.0
3.	समान जिले के निकटतम नगर निगम की सीमाओं से अपेक्षित न्यूनतम दूरी	2.0
4.	निकटतम नगर/शहर/नगरपालिका की सीमाओं से अपेक्षित न्यूनतम दूरी	1.0
5.	निकटतम गांव की फिरनी से अपेक्षित न्यूनतम दूरी यदि वहां कोई फिरनी नहीं है, तो दूरी गांव की आबादी देह से मापी जाएगी तथा बे-चिराग राजस्व सम्पदा (सम्बन्धित तहसीलदार द्वारा प्रमाणित की जानी है) की दशा में, मौका स्थल पर वास्तव में दूरी निकटतम बसी हुई राजस्व सम्पदा से मापी जाएगी।	0.5
6.	सड़कों, नहरों, रेल लाइनों तथा बांधों के साथ वन/पौधारोपण पट्टी के सिवाय, सरकारी रिकार्ड (राजस्व या वन विभाग) में वन के रूप में अभिलिखित किसी भूमि से अपेक्षित न्यूनतम दूरी	0.25
7.	20 किलोलीटर क्षमता वाली खुले आसमान की अनुमोदित जल आपूर्ति स्कीम से अपेक्षित न्यूनतम दूरी	0.5

8.	25 या उससे अधिक अन्तरंग रोगियों का प्रबन्ध करने वाली किसी अन्तरंग स्वास्थ्य उपचार इकाई से अपेक्षित न्यूनतम दूरी	1.0
9.	राष्ट्रीय पार्कों, वन्य जीव अभयारण्यों तथा संरक्षण आरक्षणों से अपेक्षित न्यूनतम दूरी	2.0 (एन.पी.) 1.0 (डब्ल्यू.एल.एस.)
10.	शिक्षा संस्थानों से अपेक्षित न्यूनतम दूरी	0.5
11.	किसी खनन क्षेत्र/छोटी पहाड़ी से अपेक्षित न्यूनतम दूरी	0.1

उपरोक्त कथित अनुसूची के सम्बन्ध में निम्नलिखित निर्देश भी दिए जाते हैं :-

- गांव से दूरी के सिवाय सभी दूरियां, जब तक कि विशेष रूप से ऊपर वर्णित नहीं की जाती हैं, सम्बद्ध आकृति (रूपक) की परिधि के लिए स्टोन क्रशर की भूमि की निकटतम सीमा से कौवा उड़ान (क्रो फ्लाई) के रूप में मापी जानी हैं।
- उन गांवों की दशा में, जहां व्यक्तिगत स्टोन क्रशर तथा गांव के बीच कोई पहाड़ी/छोटी पहाड़ी/पहाड़ आता है, वहां गांव की दूरी के मानदंड के लिए पहाड़ी/छोटी पहाड़ी/पहाड़ की सबसे छोटी लाइन के साथ इस शर्त के साथ, कि पर्यावरण को सुरक्षित रखने के लिए पहाड़ी/छोटी पहाड़ी/पहाड़ के आधार न्यूनतम 300 मीटर की दूरी होनी चाहिए तथा इस सम्बन्ध में निर्णय, स्थानीय पर्यावरण को ध्यान में रखते हुए मामले दर मामले के आधार पर किया जाएगा।
- विद्यमान अनुमोदित क्रशर जोन तथा उनका विस्तार उपरोक्त स्थल निर्धारण न्यूनतम दूरी मानदंड से प्रभावित नहीं होगा, चूंकि उपरोक्त स्थल निर्धारण मानदंड के संयोजन में स्टोन क्रशिंग इकाइयों के समूह वाली व्यवहार्यता सम्भव नहीं हो सकती। उपरोक्त वर्णित स्थल निर्धारण मानदंड केवल विद्यमान अनुमोदित क्रशर जोन या उनके विस्तार से बाहर के क्षेत्र में स्थापित की जाने वाली स्टोन क्रशिंग इकाइयों को लागू होंगे।
- क्रशर जोन, सभी पणधारी विभागों तथा हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड से सहमति लेने के बाद, खनन तथा भू-विज्ञान विभाग द्वारा पहचाने तथा अनुमोदित किए जाएंगे।
- किसी भी नई स्टोन क्रशर इकाई को फरीदाबाद, पलवल (पूर्व फरीदाबाद जिला) तथा गुरुग्राम जिलों में परिलक्षित क्रशर जोनों के बाहर स्थापित या संचालित किए जाने के लिए अनुज्ञात नहीं किया जाएगा।
- यदि संरक्षित क्षेत्र जैसे राष्ट्रीय पार्क, वन्य जीव अभयारण्यों या संरक्षण आरक्षण के इको-अति संवेदनशील जोन एक/दो किलोमीटर, जैसी भी स्थिति हो, से अधिक दूरी का नियन्त्रण रखने के लिए अधिसूचित हैं, तो उसका पालन किया जाएगा।
- विभिन्न विहित स्थानों के स्टोन क्रशरों की दूरी सम्बद्ध तहसीलदार द्वारा प्रमाणित/सत्यापित की जाएगी तथा वन भूमि के लिए स्थल निर्धारण दूरी के बारे में रिपोर्ट सम्बद्ध वन मण्डल अधिकारी से ली जाएगी। सम्बन्धित बोर्ड का क्षेत्रीय अधिकारी, वन मण्डल अधिकारी या तहसीलदार द्वारा सत्यापन से भिन्न विहित स्थानों की दूरी सत्यापित करेगा।
- राष्ट्रीय राजधानी क्षेत्र (एन.सी.आर.) के अधीन आने वाली स्टोन क्रशर इकाइयों ग्रेडेड रिस्पॉन्स एक्शन प्लान (जीएआरपी) या नियामक ढांचे के अधीन माननीय सर्वाच्च न्यायालय/राष्ट्रीय हरित अधिकरण और वायु गुणवत्ता आयोग (सीएक्यूम)/केन्द्रीय प्रदूषण नियन्त्रण बोर्ड द्वारा जारी निर्देशों का पालन करने के लिए बाध्य हैं।

अनुसूची II

उत्सर्जन मानकों तथा प्रदूषण नियन्त्रण उपायों की अपेक्षाएं

मद I

प्रदूषण नियन्त्रण पैरामीटर :-

किसी स्टोन क्रशर इकाई के किसी प्रक्रिया उपकरण से 3 मीटर तथा 10 मीटर के बीच मापा जाने वाला आस्थगित परमाणु कण (जिसे, इसमें, इसके बाद, एस.पी.एम. के रूप में निर्दिष्ट किया गया है) 600 माइक्रोग्राम प्रति घन मीटर से अधिक नहीं होगा। एस.पी.एम. का माप पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का केन्द्रीय अधिनियम 29) तथा उसके अधीन बनाए गए नियमों के अनुसार किया जाना है।

मद II

प्रदूषण नियन्त्रण उपाय:-

पर्यावरण (संरक्षण) नियम, 1986 के अधीन स्टोन क्रशिंग इकाइयों द्वारा अनिवार्य बाध्यता के अनुसार निम्नलिखित प्रदूषण नियन्त्रण यन्त्र तथा माप लगाए जाने तथा संचालित किए जाने अपेक्षित हैं, अर्थात् :-

- ढके हुए शेडों तथा फव्वारों के रूप में साधन के लिए धूल नियन्त्रण-एवं-निरोध प्रणाली।
- सभी विद्यमान स्टोन क्रशर, अधिसूचना के जारी किए जाने को एक वर्ष की अवधि के भीतर, वायु प्रदूषण नियन्त्रण के अतिरिक्त उपाय जैसे इकाई के सम्पूर्ण क्षेत्र में अपनी इकाइयों में अपने वाहकों को पूर्ण रूप से ढकना तथा फोगर मशीनें लगाना सुनिश्चित करेंगे।

3. दूरदर्शी जल प्रपात की व्यवस्था के साथ-साथ कम से कम 50 मीटर लम्बी तथा कम से कम 16 फुट ऊंचाई की अनुमोदित वायु रोकने वाली दीवार का निर्माण यह सुनिश्चित करने के लिए कि नोड से पीसी हुई सामग्री ऐसे बिन्दु से छोड़ी जाती है जो वायु रोकने वाली दीवार की ऊंचाई से कम से कम 2 फुट नीचे है। दीवार संरचनात्मक रूप से पक्की होगी तथा क्रशर इकाई की अतिसंवेदनशील आबादी की दिशा को आच्छादित करेगी।
4. स्थापना की सहमति देते समय हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड द्वारा यथा अनुमोदित क्रशिंग इकाइयों के परिसरों के भीतर या स्टोन क्रशिंग इकाइयों के आवासन जोन के भीतर वाहन संचालन के लिए धातु की सड़क का निर्माण तथा अनुरक्षण।
5. अनुमोदित क्रशर जोन के परिसरों के भीतर या तो व्यक्तिगत रूप से या क्रशरों द्वारा संयुक्त रूप से मुहैया करवाई जाने वाली आर.सी.सी. सीमेंट कंक्रीट सड़कें प्रमुख अभियन्ता, लोक निर्माण विभाग (भवन तथा सड़कें) के परामर्श से हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड द्वारा यथा अवधारित होंगी। ये सड़कें निर्माण तथा अनुरक्षण की सन्तोषजनक विशिष्टियों के अनुसार निर्मित की जाएंगी। हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड को जोन में स्टोन क्रशर या एकल स्थल या जोनों के भीतर, परिसरों के निरन्तर संचालन को रद्द करने का प्राधिकार होगा, जहां आर.सी.सी. सीमेंट कंक्रीट सड़कें, प्रश्नगत क्षेत्र को यथा लागू व्यक्तिगत रूप से या संयुक्त रूप से सन्तोषजनक रूप से निर्मित या अनुरक्षित नहीं की गई हैं।
6. क्रशिंग इकाई तथा जोन के परिसरों तथा शेष अहाते, जहां इकाई स्थित है, के भीतर भूमि की नियमित सफाई करना तथा उसे गीला करना।
7. सभी स्टोन क्रशिंग इकाइयों से सम्बन्धित वन मण्डल अधिकारी द्वारा पौधारोपण योजना के अनुमोदन के बाद दो पंक्तियों की पौधारोपण वृक्षवीथि वाली परिधि के साथ हरित पट्टी मुहैया करवाई जाएगी। परिसरों के भीतर पौधारोपण के पूर्ण रूप से विकसित होने तक परियोजना प्रस्तावक, धूल उत्सर्जन को रोकने के लिए परिधि के साथ-साथ अवरोध/रूकावट का निर्माण करेगा। ऐसी रूकावट सभी तरफ से परिसरों को पूर्णरूप से बन्द करने वाली होनी चाहिए तथा ये या तो चार दीवारी या लचीला कपड़ा (तारपोलिन इत्यादि) या दोनों का संयोजन हो सकता है। रूकावट की ऊंचाई, वाहक पट्टे के उच्चतम सिरे की ऊंचाई से कम नहीं होगी।
8. स्टोन क्रशिंग इकाइयों कम से कम 10 किलोलीटर क्षमता के जल भण्डारण सुविधा के साथ-साथ कम से कम 50 फव्वारों का प्रबन्ध करेंगी। आगे, उन्हें 100 टन प्रतिदिन के स्टोन क्रशिंग क्षमता तथा उच्चतर क्षमता क्रशर इकाइयों के लिए तदनुसार यथानुपात के लिए कम से कम एक किलोलीटर जल प्रतिदिन छिड़कना होगा।
9. फव्वारा प्रणाली के नियमित संचालन को सुनिश्चित करने के लिए, स्टोन क्रशिंग इकाइयों, भार सर्वेक्षण तथा मांग विशेषता वाले पृथक उर्जा मीटर के साथ-साथ अन्तःपाशन (इन्टरलॉकिंग) प्रणाली का प्रबन्ध करेंगी।
10. ऐसे प्रदूषण नियन्त्रण साधन द्वारा उर्जा की खपत के लिए उर्जा मीटर द्वारा यथा अभिलिखित दैनिक डेटा से युक्त लॉग-बुक, हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड या इसके प्राधिकृत अधिकारी को स्थल पर (ऑन-द-स्पॉट) या उसके बाद मुख्यतः तीन कार्य घण्टों की अवधि के भीतर उसकी मांग पर तुरन्त उपलब्ध करवाई जाए।
11. स्टोन क्रशिंग इकाइयों कच्ची सामग्री केवल वैध स्रोत से ही प्राप्त करेंगी तथा केवल वैध खनन पट्टा धारकों से सम्पर्क करना होगा तथा देशविधि के अधीन उस पर यथा लागू उत्पादन डेटा, कर तथा शुल्कों के भुगतान के साथ-साथ स्टोन क्रशिंग इकाइयों द्वारा प्रयुक्त कच्ची सामग्री के स्रोत तथा मात्रा तथा उपयोग से सम्बन्धित सम्पूर्ण डाटा प्रस्तुत करेंगी।
12. किसी अनुमोदित जोन के साथ हरित पट्टी कम से कम 100 मीटर की गहराई की होगी या क्रशर जोन की परिधि के साथ हरित पट्टी की गहराई की दिशा में ऐसे वृक्षों की कम से कम 10 पंक्तियाँ होंगी। परिधि के साथ ऐसे वृक्षों का अंतराल, परिधि के साथ आठ मीटर से अधिक नहीं होगा। बागान वृक्षों की प्रकृति तथा ऐसे वृक्ष बागान के लिए अपेक्षित उनके संरक्षण उपाय सक्षम वन मण्डल अधिकारी के अनुमोदन के अध्वधीन होंगे। हरित पट्टी लगाने तथा अनुरक्षण के लिए जिम्मेवारी संयुक्त रूप से जोन में संचालित सभी स्टोन क्रशिंग इकाइयों के स्टोन क्रशर संघ की होगी और यदि संघ, मानकों की अनुपालना सुनिश्चित करने में असफल रहता है, तो इस सम्बन्ध में अनुपालना करने तक उस जोन में सभी क्रशरों का संचालन, राज्य प्रदूषण नियन्त्रण बोर्ड द्वारा निलम्बित कर दिया जाएगा।
13. किसी भी स्टोन क्रशर को चौ, नदी या उनके बाढ़ संरक्षण तटबंध के भीतर नदी तल में स्थापित किए जाने के लिए अनुज्ञात नहीं किया जाएगा।
14. समय-समय पर यथा संशोधित, दिनांक 15 अप्रैल, 2014 को अधिसूचित हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड के दिनांक 6 मार्च, 2014 के सहमति पालिसी आदेश, जल (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम, 1974 (1974 का केन्द्रीय अधिनियम 6) तथा वायु (प्रदूषण निवारण तथा नियन्त्रण) अधिनियम, 1981 (1981 का केन्द्रीय अधिनियम 14) के अधीन स्थापना की सहमति तथा संचालन की सहमति प्राप्त करने के लिए भी लागू होंगे।

15. सभी स्टोन क्रशर धूल उत्सर्जन को नियंत्रित करने के लिए प्लॉट की परिधि के साथ कम से कम छह मीटर की कंपाउंड दीवार/जीआई शीट की स्क्रीनिंग प्रदान करेंगे और यह कि स्टोन क्रशर के फीडर और डिस्चार्ज के लिए कन्वेयर बेल्ट को कवर करेंगे।
16. सभी स्टोन क्रशर, केन्द्रीय प्रदूषणनियंत्रण बोर्ड (सी.पी.सी.बी.)/राष्ट्रीय हरित अधिकरण/राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्रों में वायु गुणवत्ता प्रबंधन आयोग और माननीय सर्वाच्च न्यायालय द्वारा स्टोन क्रशिंग इकाइयों के लिए जारी किए गए पर्यावरण संबंधी दिशा-निर्देशों की पालना करेंगे।

मद III

अनुपालन न करने वाली इकाइयों को स्थानान्तरित किया जाना

वे सभी स्टोन क्रशिंग इकाइयां, जो इस अधिसूचना में विहित मानदंड को पूरा नहीं करती हैं, उन्हें इस अधिसूचना के प्रकाशन की तिथि से तीस दिन के भीतर सभी अनुसूचियों में उल्लिखित स्थल निर्धारण पैरामीटरों को पूरा करने वाले किसी स्थल पर स्थानान्तरित करना होगा या उन्हें संचालन बंद करना होगा, अन्यथा संबंधित विभाग संबंधित नियमों के अनुसार उन्हें बंद करने के लिए आवश्यक कार्रवाई करेगा।

मद IV

भूमि की आवश्यकता

प्रत्येक नई स्टोन क्रशिंग इकाई, चाहे अनुमोदित क्षेत्र में हो या उसके बाहर, के पास कम से कम एक एकड़ भूमि (मशीनरी के एक सेट के साथ 10,000 घन फीट प्रतिदिन तक की क्रशिंग क्षमता) और यदि उसके पास एक से अधिक मशीनरी सेट हैं, तो कम से कम 1.5 एकड़ भूमि (प्रतिदिन 10,000 घन फीट से अधिक की क्रशिंग क्षमता) होनी चाहिए और उसमें संचालन करना चाहिए। यदि, भूमि पट्टे पर ली गई है, तो पट्टा, राजस्व प्राधिकारी के पास पंजीकृत होना चाहिए और यदि भूमि पंचायत से पट्टे पर ली गई है, तो यह प्रधान सचिव, हरियाणा सरकार, विकास तथा पंचायत विभाग की लिखित अनुमति से ली जानी चाहिए। पट्टे की अवधि सात वर्ष से कम नहीं होगी और अपरिवर्तनीय होगी।

मद-V

विद्यमान स्टोन क्रशरों को प्रभावित करने वाली नई स्थापनाओं के पश्चात्वर्ती प्रवेश से सम्बन्धित मामलों का समाधान करना

उन दृष्टांतों में, जहां, स्थल मानकों (कोई नई सड़क, कोई नया अधिसूचित वन, कोई विस्तारित नगरपालिका क्षेत्र, कोई नई शिक्षा संस्था, कोई नई स्वास्थ्य देखभाल सुविधा इत्यादि) की आवश्यकता वाली किसी नई स्थापना की पश्चात्वर्ती शुरुआत के कारण मजबूरन वर्तमान स्टोन क्रशर इकाइयों को स्थानान्तरित होने के लिए बाध्य किया जा रहा है, इस तथ्य को मान्यता दी गई है कि आधुनिक विस्तारित तथा विकसित शहरी/ग्रामीण मानचित्रण में सोसाइटी के सर्वांगीण विकास तथा आधुनिकीकरण के लिए उपरोक्त वर्णित स्थापनाओं को प्रारम्भ करना अपरिहार्य है, किन्तु जिन क्रशर इकाइयों, ने स्वयं को स्थापित कर लिया है, उन्हें पर्याप्त लागत वाले स्थानान्तरण का सामना करना पड़ेगा। इसलिए, सभी स्टोन क्रशर इकाइयों को उनकी स्थापना करने से पूर्व सम्बन्धित सभी विभागों से अनापत्ति प्रमाणपत्र (एन.ओ.सी.) लेना अनिवार्य है कि प्रश्नाधीन क्षेत्र में कम से कम अगले पांच वर्ष के लिए अपेक्षित स्थापना हेतु कोई भी अतिरिक्त स्थल मानक अपेक्षित नहीं होंगे, जो प्रस्तावित स्टोन क्रशिंग इकाई पर प्रभाव डालते हों तथा यदि अपरिहार्य परिस्थितियों के अधीन ऐसी स्थापना अनुज्ञात की जाती है, तो ऐसे मामलों में स्टोन क्रशर इकाइयों पर अतिरिक्त प्रदूषण नियन्त्रण युक्ति लगाने के अलावा आवश्यक पूर्वापाय करने के अतिरिक्त नई स्थापना की जिम्मेवारी होगी। इस प्रकार, सहमति केवल आवश्यक अनापत्ति प्रमाणपत्र तथा सम्बन्धित क्रशर इकाई से सहमति लेने के बाद प्रत्येक पांच वर्ष के बाद नवीकृत की जाएगी। इसके अतिरिक्त उन मामलों में, जहां नई स्थापना के लिए अपेक्षित स्थल पैरामीटर बाद में प्रस्तुत किए गए हैं, इकाई के लिए वायु प्रदूषण नियन्त्रण उपाय (ए.पी.सी.एम.) के कड़े मानकों सहित ऐसी इकाइयों के दूरी मानदण्ड के आधा को मामला दर मामला पर विचार किया जाएगा। वे इकाइयां, जो आधे ईयरमार्क को भी पूरा नहीं करती हैं, को एक वर्ष की अवधि के भीतर पुनःस्थित किए जाने की आवश्यकता होगी।

आनंद मोहन शरन,
अपर मुख्य सचिव, हरियाणा सरकार,
पर्यावरण, वन और वन्यजीव विभाग।

HARYANA GOVERNMENT
ENVIRONMENT, FOREST AND WILDLIFE DEPARTMENT

Notification

The 2nd September, 2025

No. S.O. 71/C.A. 29/1986/Ss. 5 and 7/2025.— Whereas, article 48-A of the Constitution of India *inter-alia* envisages that the State shall endeavor to protect the environment;

Whereas, it is necessary and expedient to take immediate steps under sections 5 and 7 of the Environment (Protection) Act, 1986 (Central Act 29 of 1986) and section 19 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) and rules framed thereunder to maintain ecological balance in the State to prevent environmental degradation and to avoid human health hazards;

And whereas, the State Government has already taken a decision to maintain ecological balance keeping in the view of industrial development and also to maintain the quality of environment and to avoid health hazard for the residents of the area;

And whereas, as per Haryana Government, Environment Department, notification No. S.O. 12/C.A.29/1986/S.5 and 7/2016, dated the 11th May, 2016, directions were given for stone crushing units in regard to siting criteria norms as per Schedule I, emission norms and pollution control measures requirement as per Schedule II, identification of zones and availability of sites as per Schedule III and procedure for establishment and operation in identified zones as per Schedule IV;

Now, therefore, in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986, (Central Act 29 of 1986) read with Government of India, Ministry of Environment and Forests, Department of Environment, Forests and Wildlife, Notification No. S.O. 152 (E), dated the 10th February, 1988 and in pursuance of the provisions of section 7 of the said Act and rule 4 of the Environment (Protection) Rules 1986, and in supersession of the Haryana Government, Environment Department, Notification No. S.O. 12/C.A. 29/1986/Ss. 5 and 7/2016, dated the 11th May, 2016 and with reference to Environment, Forest and Wildlife Department Notification No. S.O. 6/C.A. 29/1986/Ss. 5 and 7/2025, dated the 24th January, 2025, the Governor of Haryana hereby issue the following directions for establishment of stone crushers in regard to siting criteria norms as per Schedule I and emission norms and pollution control measures requirement as per Schedule II, namely:-

SCHEDULE I

NORMS FOR SITING OF STONE CRUSHERS IN HARYANA

Serial Number	Criteria	Distance in KM
1	2	3
1.	Minimum distance required from the nearest National Highway and State Highway	0.5
2.	Minimum distance required from the limits of National Capital Territory of Delhi	5.0
3.	Minimum distance required from the limits of nearest Municipal Corporation of the same district.	2.0
4.	Minimum distance required from the nearest Town/City/Municipal Limits	1.0
5.	Minimum distance required from the nearest Village Phirni. In case if there is no phirni then the distance be measured from <i>abadi-deh</i> and in case of <i>be-chirag</i> revenue estate (to be certified by the Tahsildar concerned), actually on the spot, the distance will be measured from the nearest inhabited Revenue Estate.	0.5
6.	Minimum distance required from any land recorded as forest in Government record (Revenue or Forest Department) except strip forests / plantation along roads, canals, railway lines and bunds.	0.25
7.	Minimum distance required from approved water supply scheme open to sky of 20 KL capacity.	0.5
8.	Minimum distance required from any indoor health treatment unit catering to 25 or more bed for catering indoor patients.	1.0
9.	Minimum distance required from National Parks, Wild Life Sanctuaries and Conservation Reserves.	2.0 (NP) 1.0 (WLS)
10.	Minimum distance required from Education Institutions	0.5
11.	Minimum distance required from any mining area / hillock	0.1

The following directions are also given in respect of above said Schedule:-

- (i) All distances, unless specifically mentioned above, except the distance from village, are to be measured as the crow flies from the nearest boundary of the land of the stone crusher to the periphery of the feature concerned.
- (ii) In case of villages where any hill / hillock / mountain fall between the individual stone crusher and the village, the distance criteria from the village shall be considered along the shortest line of hill / hillock / mountain, with the condition that there should be a minimum of 300 m distance from the foot of the hill / hillock / mountain for safeguarding the environment and the decision in this regard shall be taken on case to case basis considering the local environment.
- (iii) The existing, approved crusher zones and their extension shall not be affected by the above siting minimum distance criteria as the feasibility of heaving a conglomeration of stone crushing units in conjunction with the above siting criteria may not be possible. The above mentioned siting criteria shall only be applicable to stone crushing units to be established in the area outside the existing, approved crusher zones or their extension.
- (iv) The crusher zones shall be identified and approved by the Mining and Geology Department, after getting concurrence from all the Stakeholder Departments and Haryana State Pollution Control Board.
- (v) No new stone crushing unit shall be allowed to be set up or operate outside the identified crusher zones in Faridabad, Palwal (earstwhile Faridabad District) and Gurugram District.
- (vi) In case, eco sensitive zone of a protected area like National Park, Wild Life Sanctuary or Conservation Reserve is notified having restrictions for a distance of more than one /two kms, as the case may be, then the same shall be adhered to.
- (vii) The distance of the stone crushers from various prescribed locations shall be certified/verified by the concerned Tahsildar and for the forest land the report regarding the siting distance shall be taken from the Divisional Forest Officer concerned. The Regional Officer of the Board concerned, shall verify distances of the prescribed locations other than those verified by Divisional Forest Officer or Tahsildar.
- (viii) The Stone Crusher units falling under National Capital Region (NCR) are bound to comply with the directions issued by Hon'ble Supreme Court/ National Green Tribunal (NGT) and the Commission for Air Quality Management (CAQM) or any other competent authority under the Graded Response Action Plan (GRAP) or applicable regulatory framework.

SCHEDULE II

EMISSION NORMS AND POLLUTION CONTROL MEASURES REQUIREMENTS

Item I

Pollution Control Parameters:

The suspended particulate matter (hereinafter referred to as SPM) measured between 3 meters and 10 meters from any process equipment of a stone crushing unit shall not exceed 600 micrograms per cubic meter. The measurements of SPM are to be conducted as per Environment (Protection) Act, 1986 (Central Act 29 of 1986) and rules made thereunder.

Item II

Pollution Control Measures:

The following pollution control devices and measures are required to be installed and operated as mandatory obligation by the stone crushing units under the Environment (Protection) Rules, 1986, namely:-

1. Dust containment cum suppressing system for the equipment in the form of covered sheds and sprinklers;
2. All existing stone crushers shall ensure additional air pollution control measures like fully covering their conveyors and installing fogger machines in their units, within a period of one year of issuance of the notification.

3. Construction of approved wind breaking wall of at least 50 meters length and minimum 16 feet height along-with provision of telescopic chute to ensure that the crushed material from the nod is released from a point which is at least 2 feet below the height of the wind breaking wall. The wall shall be structurally sound and shall cover the vulnerable abadi side of the crusher unit.
4. Construction and maintenance of metalled roads for vehicular movement within the premises of the crushing units or within the zone housing the stone crushing units as approved by the Haryana State Pollution Control Board at the time of grant of Consent to Establish.
5. The RCC cement Concrete roads to be provided either individually within the premises or jointly by the crushers in the approved crusher zones will be as determined by the Haryana State Pollution Control Board in consultation with Engineer-in-Chief, Public Works Department (Buildings and Roads). These roads shall be constructed as per satisfactory specifications of construction and maintenance. Haryana State Pollution Control Board will have the authority to cancel continued operation of stone crusher in zone or isolated sites or premises within zones where such RCC cement Concrete are not satisfactorily constructed or maintained individually or jointly as applicable to the area in question.
6. Regular cleaning and wetting of the ground within the premises and the remaining enclosure of the crushing units and the zone where the unit is situated.
7. All stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows after approval of plantation plan by the Divisional Forest Officer concerned. Till plantation within the premises is fully developed, the project proponent shall erect a barrier/barricade along the periphery to contain the dust emissions. Such barricade should completely enclose the premises from all sides and may be either a boundary wall or of flexible cloth (tarpaulin etc.) or a combination of two. The height of the barricade shall not be less than the height of the highest tip of the conveyor belts.
8. The stone crushing units shall provide atleast 50 number sprinklers along-with a water storage facility of minimum 10 Kiloliter capacity. Further, they must sprinkle atleast 1 kiloliter of water per day for a stone crushing capacity of 100 tons per day and *pro rata* accordingly for higher capacity crushing units.
9. In order to ensure the regular operation of sprinklers system, the stone crushing units shall provide inter locking system along-with separate energy meter having load survey and demand features.
10. A log book, containing the daily data, as recorded by the energy meter for the consumption of energy by such pollution control measure be made available to the Haryana State Pollution Control Board or its authorized officers immediately on its demand on the spot or within a period of three working hours thereafter at the most.
11. The stone crushing units shall obtain raw material only from legal sources and will have exclusive contract with legitimate mining lease holders and will submit complete data relating to the sources and quantity of raw material utilized and exploited by the stone crushing units along-with production data, taxes and duties paid as applicable thereon under the law of land.
12. A green belt along any approved zone shall be for a depth of atleast 100 meters or along the periphery of the crusher zone with minimum 10 rows of such trees in the direction of the depth of the green belt. The spacing of such trees along the periphery shall not exceed 8 meters along the periphery. The nature of trees to be planted and their protection measures required for such tree plantation shall be subject to the approval of the concerned Divisional Forest Officer. The responsibility for the planting and maintaining of green belt shall be collectively with the stone crusher association of all the stone crushing units operating in the zone and in case the association fails to ensure the compliance of the norms, the operation of all the crushers in that zone shall be suspended by the State Pollution Control Board till the compliance is made in this regard.
13. No stone crusher will be allowed to be set up in choe, steam or river bed within their flood protection embankments.
14. Consent policy orders dated the 6th March, 2014 of the Haryana State Pollution Control Board notified on 15th April, 2014 as amended from time to time shall also be applicable for obtaining consent to establish and consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981).

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15. All stone crushers shall provide a minimum of six meters compound wall/screening of GI sheets along the plot periphery to control dust emissions and that the conveyer belts for feeder and discharge of stone crushers shall be covered.
16. All Stone crushers shall comply with the Environmental guidelines for stone crushing units issued by the Central Pollution Control Board (CPCB)/National Green Tribunal (NGT)/ Commission for Air Quality Management (CAQM) and Hon'ble Supreme Court.

Item III

Non- complying units to be shifted

All the stone crushing units, which do not meet the siting criteria prescribed in the notification shall have to shift to a site meeting the siting parameters mentioned in all the schedules within 30 days or they will have to close down the operations, otherwise the respective department would take necessary action for their closure as per the respective rules.

Item IV

Requirement of Land

Every new stone crushing unit whether in approved zone or outside, must possess and operate in a minimum area of one acre of land (crushing capacity up to 10000 Cubic feet per day with one set of machinery) and at least 1.5 acres of land (crushing capacity more than 10000 Cubic feet per day) if it has more than one set of machinery. In case land is taken on lease, then the lease should be registered with Revenue Authority and if the land is taken on lease from Panchayat then it should be with the written permission of the Principal Secretary to Government Haryana, Development and Panchayats Department. The lease period shall not be less than seven years and shall be irrevocable.

Item V

Resolving the issues relating to Subsequent introduction of new establishments, affecting the exiting stone crushers

In those instances, where, due to subsequent introduction of a new establishment requiring the siting norms (a new road, a new notified forest, an expanded Municipal area, a new education institution, a new Health Care Facility, etc.), compelling the existing stone crusher units to be shifted, the fact that in the modern, expanding and developing urban / rural mapping, it is unavoidable to introduce the above mentioned establishments for the over-all development and modernization of the society, is recognized, but the crusher units which have established themselves have to face shifting involving considerable cost. It is, therefore, mandatory for all the stone crusher units to take an NOC from all the Departments concerned, before their establishment that there would be no additional siting norm requiring establishment, at least for the next five years in the area under question which might affect the proposed stone crushing unit, and in case, if under unavoidable circumstances, such establishments are allowed, necessary precautions shall be the responsibility of the new establishment as well, besides imposition of additional pollution control measures on the stone crusher unit. Further, in cases, where the new establishments requiring siting parameters have been introduced subsequently, half of the distance criteria for such units, along with the stringent norms of Air Pollution Control Measures (APCM) for the unit shall be considered, on case to case basis. Those units, which are not even meeting the half earmark shall need to be relocated, within a period of one year.

ANAND MOHAN SHARAN,
Additional Chief Secretary to Government, Haryana,
Environment, Forest and Wildlife Department.

12082—L.R.—H.G.P., PkI.

List of stone crushing units situated in the Yamunanagar, as provided by HSPCB - ANNEXURE-3		
Sr. No.	Name and Address	Status
1	Friends Stone Crushing Co, Vill Doiwala, PO Devdhar Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
2	Ganpati Stone Crusher, Vill Ballewala, Tehsil-Chhachhrouli, Yamuna Nagar	CTO granted for 01/04/2023 - 31/03/2028
3	Garg Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2034
4	GAURI SHANKER STONE CRUSHERr, Village Doiwala, Yamuna Nagar	CTO refused No. HSPCB/Consent/ : 313129225YAMCTOA99197004 Dated:13/05/2025
5	Geeta Samiti Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 19/08/2025 - 31/03/2030
6	Haryana Grit Udyog Stone Crusher, Vill Ballewala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
7	J.B. Stone Crusher, Vill Doiwala, teh. chhachhrauli Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
8	Luxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
9	Mahaluxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	Not applied,Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020
10	Mallhi Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2034
11	Nanak Stone Crushing Co., Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
12	NEW SURYA STONE INDUSTRIES, Old Name Surya Stone Crusher) Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
13	Nirmal Honey Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
14	Paras Stone Crusher, Vill Ballewala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
15	Rama Stone Crusher, Vill-Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2035
16	Saraswati Stone Crusher, Vill-Doiwala, Yamuna Nagar.	CTO granted for 01/04/2025 - 31/03/2030
17	SHAKUMBHARI STONE INDUSTRY VILL. DOIWALA, P.O. DEVDHAR, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2029
18	Shiv Ganga Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
19	Shree Krishna Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
20	Shri mahaluxmi stone crusher, Vill Doiwala, teh. Chhachhrauli, Yamuna Nagar	CTO granted 04/06/2025 - 31/03/2030
21	Sofat Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted 17/06/2025 - 31/03/2030
22	Universal Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2034
23	Vishkarma Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
24	Shiv Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
25	Maa Durga Stone Crusher, (Old Name Durga Stone Crusher) Ballewala, Teh. Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
26	Ganga Gram Udyog Sansthan, Vill Doiwala, P.O. DEVDHAR, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
27	Punjab Stone Crusher, Vill Ballewala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
28	R.K. Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2022 - 31/03/2027

29	Chandermani Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 09/04/2023 - 31/03/2028
30	Hemkunt Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
31	Kamboj Stone Crusher, Vill Doiwala, Teh. Chhachhrauli, Yamuna	CTO granted for 01/04/2025 - 31/03/2026
32	Shalimar Stone Industries, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
33	Brahmanand Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
34	Ambala Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
35	Kunti Stone Crusher, Vill Doiwala, TEHSIL CHHACHHRAULI, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
36	Mahabali Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
37	Sagar Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
38	Shiv Shakti Stone Crusher, Village Doiwala, P.O. Devdhar,	CTO granted for 01/04/2025 - 31/03/2026
39	Shivalik Stone Crusher, Village Doiwala, Yamuna Nagar.	CTO granted for 01/04/2025 - 31/03/2026
40	Shree Radhey Krishna Stone Crusher, Vill Doiwala, Yamuna	CTO granted for 03/06/2025 - 31/03/2026
41	Diamond Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
42	Jai Ambay Stone Crusher, Village Doiwala, Chhachhrauli,	CTO granted for 01/04/2025 - 31/03/2026
43	Tirupati Stone Crusher, Vill Doiwala, P.O. Devdhar Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
44	New Renuka Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 04/06/2025 - 31/03/2026
45	Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar,	CTO granted for 01/04/2025 - 31/03/2026
46	Punjab Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
47	Diamond Crushing Plant, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
48	Pooja Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 001/04/2025 - 31/03/2026
49	S.S. Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
50	Mahadev Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
51	Kurukshetra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna	CTO granted for 01/04/2025 - 31/03/2026
52	Batra Stone Industries, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
53	Him Stone Crusher, Village Doiwala, Tehsil Chhachhrauli,	CTO granted for 01/04/2025 - 31/03/2026
54	Kamal Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
55	Godaveri Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
56	Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026

57	Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
58	Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar.	CTO granted for 01/04/2025 - 31/03/2026
59	Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar.	CTO granted for 03/06/2025 - 31/03/2026
60	Balaji Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
61	D.K. Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna	CTO granted for 01/04/2025 - 31/03/2026
62	Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna	CTO granted for 01/04/2025 - 31/03/2026
63	Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli,	CTO granted for 01/04/2025 - 31/03/2026
64	Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli,	CTO granted for 01/04/2025 - 31/03/2026
65	Jai Mata Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
66	Dhillon Stone Industries, Village Mandewala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
67	SNEH STONE CRUSHER, Doiwala, Tehsil Chhachhrauli,	CTO granted for 01/04/2025 - 31/03/2026
68	Batar Stone Industry, Village Doiwala, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
69	Vaishno Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
70	Shivalik StoneCrusher, Village Chuharpur Kalan, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
71	Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar	Granted for 01/04/2025 - 31/03/2026 dt. 07.04.2025
72	Mehta Stone Crusher, Village Doiwala, District Yamuna Nagar	Granted for 01/04/2025 - 31/03/2026
73	Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhrauli, District Yamuna	CTO granted for 01/04/2025 - 31/03/2026
74	Bhoomi Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
75	Ravi Stone Crusher, Vill Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
76	Vasundhara Stone Crusher, Village Doiwala, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
77	Shree Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
78	Bhawani Enterprises (Old Name Goel Spintex Pvt. Limited Unit - II), Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar.	CTO granted for 01/04/2025 - 31/03/2026
79	Walia Stone Crushing Co., VPO Devdhar, Sub Tehsil Pratap Nagar, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
80	Jai Krishna Stone Crusher, Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026

81	Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
82	Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
83	Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
84	KAVERI STONECRUSHER VILLAGE DEVDHAR, TEHSIL CHHACHHRAULI, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
85	New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
86	Anant Stone Crusher Unit 3, Village- Bailgarh, Tehsil- Khizrabad, District Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2025
87	Vikas Pruthi and Co, Village Bailgarh, Tehsil Khizrabad, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2029
88	Jai Shree Ram Stone Crusher, Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
89	Bala Ji Gurbani Stone Crusher, Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	CTO granted for 01/04/2024 - 31/03/2029
90	NEELKANTH STONE CRUSHER, VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	CTO granted for 01/04/2025 - 31/03/2030
91	DEVDHAR ENTERPRISES, VILLAGE DEVDHAR, TEHSIL KHIZRABAD, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
92	Surya Stone Crusher, Village Belgarh, YAMUNANAGAR	CTO granted for 01/04/2025 - 31/03/2030
93	GUJJAR STONE CRUSHER, VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	CTO granted for 01/04/2025 - 31/03/2030
94	Jai Bajrang Bali Stone Crusher, Village Belgarh, YAMUNANAGAR	CTO granted for 09/04/2021 - 31/03/2026
95	Ganpati Stone Crusher, Village- Ranipur, Tehsil- Bilaspur, District Yamuna Nagar	CTO granted for 04/06/2025 - 31/03/2030
96	Shri Ganesh Stone Crusher , Village Ranipur, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2026
97	SHREE ENTERPRISES STONE CRUSHER AND SCREENING PLANT Village-Swabdi, Tehsil-Bilaspur, District-Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
98	Shri Vinayak Minerals (Stone Crusher), Village Ranipur, Tehsil- Bilaspur, Dist. Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2030
99	GOBIND STONE CRUSHER, Village Belgarh, YAMUNANAGAR	CTO granted for 14/07/2021 - 31/03/2029
100	Shree Harmilap Minerals, Village Ranipur, Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2034
101	Kamal Road Lines Stones and Screening (Stone), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	CTO granted for 04/09/2025 - 31/03/2035
102	Shree Baba Balaknath Stone Crusher, Village Nathanpur, Yamuna Nagar	CTO granted for 01/04/2022 - 31/03/2027
103	Rajiv Gupta and Company Stone Crusher, Village Kanalsi Tehsil Jagadhri Yamuna Nagar	CTO granted for 01/04/2025 - 31/03/2035
104	Shiva Stone Crusher and Screening Plant (Stone Crusher), Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	CTO granted for 01/04/2022 - 31/03/2027
105	Himgiri Enterprises, Village Kanalsi, Jagadhri, Yamuna Nagar	CTO granted for 01/04/2023 - 31/03/2028

106	VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	CTO granted for 01/04/2024 - 31/03/2029 dt. 13.01.2024
107	Ganga Industries (Stone Crusher), Village Belgarh, Yamuna Nagar	CTO granted for 28/08/2020 - 31/03/2030 dt. 28.08.2020
108	Rudraya Stone Crusher, Village Belgarh, Yamuna Nagar	CTO granted for 04/06/2025 - 31/03/2035
109	MAHADEV STONE CRUSHER., VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	CTO granted for 19/04/2022 - 31/03/2027 dt. 19.04.2022
110	Bala Ji Minerals (Stone Crusher), Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	CTO granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023
111	Bhagat Singh Stone Crusher, Village Belgarh, Tehsil Pratap Nagar, Yamuna Nagar	Refused vide No. HSPCB/Consent/ : 313129225YAMCTOA121720026 Dated:04/11/2025
112	Shiv Surya Stone Crusher and Screening Plant, Village Shergarh, Tehsil Bilaspur, Yamuna Nagar	CTO granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022
113	Bharat Mata Stone and Screening Plant, Village Ranipur, Tehsil Bilaspur, Yamuna Nagar	CTO granted for 01/04/2024 To 31/03/2029 dt. 28.05.2024,
114	Bharat Construction Company (Stone Crusher), Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2019 - 31/03/2029 dt. 05.05.2019
115	KRISHNA STONE CRUSHER, VILL.BANABAHADARPUR, Yamuna Nagar	CTO granted for 01/04/2023 - 31/03/2028 dt. 24.01.2023
116	Salasar Enterprises, Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	CTO granted for 01/04/2024 - 31/03/2029 dt. 09.02.2024
117	Maa Bhanbhoori Devi Stone Crusher (Old name Malik Stone and Screening Plant), Village Gorabani, Tehsil Bilaspur, District Yamuna Nagar	Refused on dated 22.04.2022
118	S S Stone Crusher, Village Majri Tapu Tehsil Jagadhri Yamuna Nagar	Refused on dated 27.01.2025, Granted for 01/04/2023 - 31/03/2025 dt. 01.02.2023
119	Mansa Devi Stone Crusher, Village Rulaheri, Teshsil Bilaspur, District Yamuna Nagar	Suspended
120	Har Gobind Industries (Stone Crusher), Village Nagli 32 Tehsil Bilaspur Yamuna Nagar	Suspended
121	Bhagwati Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	Suspended
122	Hans Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	Suspended
123	Saraswati Stone Crusher, Village Ranipur, Teshil Bilaspur, District Yamuna Nagar	CTO granted for 01/04/2023 - 31/03/2033 dt. 01.02.2023
124	ARYAVAARTA DEVELOPERS PRIVATE LIMITED(STONE CRUSHER), Village-Ranipur, YAMUNANAGAR	CTO granted for 17/08/2021 - 31/03/2026 dt. 17.08.2021
125	R.R. Stone Crusher, Village- Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar	Suspended
126	Jagdamba Stone Aggregates, Village Swabri, Yamuna Nagar	CTO granted for 01/04/2024 - 31/03/2029 dt. 28.01.2024
127	Balaji Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar	CTO valid upto 31/03/2025 and application for renewal submitted
128	Mohit Stone Crusher, Village Doiwala, P.O., Devdhar, Yamuna Nagar	Closed by Board
129	Rebuttal Stone Crusher, Village Belgarh Tehsil Pratap Nagar	Closed by Board
130	Hindustan Stone Crusher, Village Belgarh Tehsil Pratap Nagar, YAMUNANAGAR	Closed by Board

131	SHREE SHIV SAI STONE CRUSHER, VILLAGE GOHRABANI, TEHSIL BILASPUR, YAMUNA NAGAR	Closed by Board
132	Jai Luxmi Minerals (Stone Crusher), Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	Closed by Board
133	Goel Stone Crusher, Vill Doiwala, Yamuna Nagar	Closed by Board
134	Adhishtha Stone Crusher, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	Closed by Board
135	Kashmir Stone Crusher, Village Doiwala, Yamuna Nagar	Closed by Board
136	Jai Mata Di Stone Crusher(JK), Village Doiwala, District Yamuna	Closed by Board
137	Jai Ganpati Stone Crusher, Village Doiwala, Yamuna Nagar	Closed by Board
138	SHIV SHAKTI, village ghoru pipli tehsil jagadhri distt yamuna nagar	Closed by Board
139	DM Stone Crusher, Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	Closed by Board
140	Hindustan Stone Aura, Ranipur, Yamuna Nagar	Closed by Board
141	Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna	Closed by Board
142	Ambey Enterprises, Village Majri Tapu, Yamuna Nagar	Closed by Board
143	Jai Maa Vaishno Enterprises(Stone Crusher), Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	Closed by Board
144	Haryana Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	Closed by Board
145	Jai Bhole Stone crusher, Village Doiwala, Yamuna Nagar.	Closed by Board
146	Hazara Builder Group Stone Crusher, Village Belgarh, Khizrabad, Yamuna Nagar	Closed by Board
147	SARWARA STONE CRUSHER VILLAGE BELGHARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	Closed by Board
148	SAT GURUDEV STONE CRUSHER, Village- Majri Tapu, Tehsil- Jagadhri, Distt - Yamuna Nagar	Closed by Board
149	Neel kanth Stone Crusher and Screening Plant, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	Closed by Board
150	Sandhu Stone Crusher, Village Bellgarh, Tehsil Khizrabad, Yamuna Nagar	Closed by Board
151	Shri Balaji Hanuman Traders, Village Kanalsi, Tehsil Jagadhri YAMUNANAGAR	Closed by Board
152	KAMLESH STONE CRUSHER, VILLAGE BELGARH, TEHSIL KHIZRABAD, Yamuna Nagar	Closed by Board
153	JAI SHREE RAM STONE CRUSHER, VILLAGE NATHANPUR, YAMUNA NAGAR	Closed by Board
154	Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	Closed by Board
155	B.R. Stone Crusher, Village Rampur Gainda, Tehsil Bilaspur, Yamuna Nagar	Closed by Board
156	KHUSHI STONE CRUSHER, VILLAGE RAMPUR GAINDA, BILASPUR, YAMUNANAGAR	Closed by Board
157	Salsar Stone Crusher, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar	Closed by Board
158	Patiala Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	Closed by Board
159	Anant Stone Crusher, Vill Aryanwala, Yamuna	Closed by Board

	Nagar	
160	Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	Closed by Board
161	Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar	Closed by Board
162	Polla Screening and Stone Crusher Plant, Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	Closed by Board
163	Vaishnavi Stone Crusher and Screening Plant (Stone Crusher) (Old name Chaudhary Stone Crusher, Village Nagli 32, Tehsil Bilaspur Yamuna Nagar	Closed by Board
164	Dahiya and Company Screening Plant (Stone Crusher), Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	Closed by Board
165	CHAUDHARY INDUSTRIES, Village Mahiyudinpur, Yamuna Nagar	Closed by Board
166	Satluj Stone Crusher, Village Mahiyudinpur, Tehsil Bilaspur, Yamuna Nagar	Closed by Board
167	Deep Screening Plant and Stone Crusher, Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	Closed by Board
168	Jai bhole stone crusher, Village Mahiyudeenpur, YAMUNANAGAR	Closed by Board
169	Hira Stone Crusher, Vill Doiwala, Yamuna Nagar	Closed by Board
170	Krishna Stone Crusher and Screening Plant, Village Nagli-32, Tehsil Khizrabad, District Yamuna Nagar	Closed by Board
171	Sai Stone Crusher, Village Nagli-32, PO DAYALGARH, Tehsil Bilaspur, District Yamuna Nagar	Closed by Board
172	Bajrangi Stone Crusher, Village Mhiudeenpur, Tehsil Bilaspur, Yamuna Nagar	Closed by Board
173	Yamuna Industry (Stone Crusher) Village Ibrahimpur, Tehsil Chhachhrauli, Yamuna Nagar	Closed by Board
174	Khan Screening and Stone Crusher Co, Village Taharpur Kalan, Tehsil Chhachhrauli, District Yamuna Nagar	Closed by Board
175	Enginics Infra Private Limited (Stone Crusher), Village Rulaheri Tehsil Bilaspur Yamuna Nagar	Closed by Board
176	Guru Kirpa Enterprises (Stone Crusher), Village Rampur Khadar, Yamuna Nagar	Closed by Board
177	Om Sai Stone Crusher, Village Rampur Khadar, Yamuna Nagar	Closed by Board

Name & Address of Unit: **676** M/s Ambeey Stone Crusher, Vill. Doiwala, Teh. Chhachhroli
Distt. Yamuna Nagar

Date of Inspection: 07/01/2026

CTO validity: - 01/04/25 to 31/03/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	10 no. of sprinklers having 40 no. of nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	One machine is provided with GI sheet cover. One is not provided with covers.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not provided
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 conveyor belts only 03 are partially covered, 07 are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side GI sheet wall constructed, 03 sides not provided wind breaking wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Old display board is provided. Only name of unit mentioned.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV camera installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

* During inspection, unit is found non-operational.

Signature of Representative of Unit

Signature of Representative of Unit

999 1875953

Signature of Inspecting Officer(s)

Name of Inspecting Officer(s)

Signature of Inspecting Officer(s)

07/01/2026

Abhijit Ate

07/01/26

Geetan Kumar, JEC

Name & Address of Unit:

M/s Bajrangji, Stone Crusher Unit. Mhiudepur
Tehsil Siropur Yamuna

Date of Inspection:

16/01/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	02 sprinklers having 03 nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Not complied
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not complied
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Not complied
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not complied
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General

7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Not complied
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Not complied
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	Not vehicle observed at the time of visit.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	No Cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

- During the visit the unit was found non-operational.

No representative present during the visit.
Signature of Representative of Unit

AS
15/10/19
Name of Inspecting Officer(s)

AS
Abhijit Singh, AEE

Date of Inspection: 09/01/20

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	No sprinklers present
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Cover sheet provided but not properly
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not provided
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Not constructed
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV 683 cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	87 Not provided
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached


 Signature of Representative of Unit (Munsi)
 9955599333


 09/01/26
 Name of Inspecting Officer(s)


 09/01
 G. Kumar
 JEE, HSPCB

Name & Address of Unit: M/s Bhagwati Stone and Screening (Stone Crusher),
Vill. Nagli 32, Teh. Bilaspur, Yamuna Nagar

Date of Inspection: 15/01/20

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Zone of sprinklers having 58 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Provided
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 12 no. of conveyor belts, 11 are partially covered, 01 is not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	01 side is provided with ms sheet; 01 side partially provided; 02 sides walls not provided.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled; Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	10 no. of CCTV camera installed out of which 08 are operational.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

* Unit found non-operational as unit is sealed & closed by HSPCB.

Signature of Representative of Unit

Rand
88149 58246

Bh
15/01/2020
RFD chhachhrouli

Name of Inspecting Officer(s)

15/01/20
Subidus

Ashijit AEE

gkumar
15/01/2

nr. vyaspu

Name & Address of Unit: *M/s Bhagwati Stone Crusher*

Date of Inspection: *09/01/26*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>57 no. of sprinklers having 100 no. of nozzles so complied</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>Crushing section covered by GI sheet covers</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Out of 07 conveyor belts; 05 are not partially covered; 02 belts are not covered.</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not provided</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Unit is enclosed with stone & brick masonry work on one side. Partially GI sheet wall provided on one side. Green cloth boundary wall provided on one side. One side no wall provided.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled. Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as time period of one year to comply given in Govt. Notification dated 02.09.2025.
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation existed on 04 sides. However, Plantation Plan not submitted after approval from Dfo
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but details not updated.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	689 no. of CCTV camera installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached



Signature of Representative of Unit

80593 40591

RAJAN KUMAR

09/01/26
SIB, CP&B

Name of Inspecting Officer(s)


Abhishek


Jashvi Sirohi
Gaurav Sachin
Prestige Nagar,


09/01
Gaurav Kumar
JEE, HSRB

Name & Address of Unit:

M/s Choudhary Industries, Vill Mahipur, Jhansi
Nagar

Date of Inspection:

16/01/20

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The unit has installed total 29 sprinklers having total 50 nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	The unit has provided partially wind well at two sides, remaining two sides found partially enclosed by brick masonry work.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	The unit has installed one Bag filter followed by cyclone connected with secondary crusher only having no connection. Provided with side door.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	The unit has installed covering of conveyor, and all the conveyor found partially covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied No such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Two sides of unit ^{partially} provided with dust/wind breaking walls, remaining two sides of unit partially enclosed by brick masonry and ramp structure
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<ul style="list-style-type: none"> Ramp found metalled Road inside the premise found partially metalled Entire area inside the premise found not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Three side of unit, eucalyptus plantation exist, however plantation plan not submitted by the unit to the concerned fo
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during the visit

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	The unit has installed six cameras.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

— The unit was found non-operational at time of visit.

Narinder Singh
Signature of Representative of Unit

R.B.
16/01/26

Name of Inspecting Officer(s)

Name & Address of Unit:

M/s. Dakha & Co. Screening Plant (stone crusher)
Village Mahadeenpur Tehsil Bilaspur

Date of Inspection:

16/07/20

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, primary Screener, belt sand conveyors transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The unit has installed 08 sprinklers having 50 nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complied
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not complied, no such system exist.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	5 conveyors found installed at the unit, which were found partially covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied No such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Complied
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Part of road inside the premises found metalled, however area inside the premises found not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	one side eucalyptus plant found exist, NO plantation plan submitted to DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed at time of visit

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 cameras found installed at the unit
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	M. K. S.

- During the visit the unit found non-operation as unit was closed / sealed by PO Jomunaga

[Handwritten Signature]
8183081786

Signature of Representative of Unit

[Handwritten Signature]
16/11/22

Name of Inspecting Officer(s)

S. C. S.

Name & Address of Unit: M/s Deep screening plant & stone crusher,
 Bill Making udin Por Tehsil Bilaspur Jammu
 Nagar.

Date of Inspection: 16/01/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The unit has installed total 105 nozzles having total 21 nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<ul style="list-style-type: none"> Primary crusher found uncovered Secondary crusher found partially covered. Screeners found partially covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not complied, No such facility found exist.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Total 9 conveyor found installed at the unit, 03 out of 09 conveyor found uncovered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied, No such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side provided partially, remaining three sides found to be not provided with breaking walls.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<ul style="list-style-type: none"> • Ramp found partially metalled • Road within the premises & entire ground area inside the premises found not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	At two side eucalyptus plantation exist, Plantation plan not submitted by the unit to DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicular movement observed during the visit.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Total 04 cameras provided at only entrance of unit which are inadequate to capture entire unit.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	attached

Signature of Representative of Unit

Hasim Murtasi
9588181083

16/11/2026
SC Bickus

Name of Inspecting Officer(s)

Date of Inspection: 08/01/2028

CTO valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	12 no. of sprinklers having 55 no. of nozzles. However, 08 nozzles are non-operational
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided to crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter installed.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	06 no. of conveyor belts installed out of which 03 belts are partially covered whereas 03 belts are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Non-complied

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides covered in which 01 side is provided with brick masonry
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General

7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled. However, remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green it	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation existed. However, Plantation plan not submitted to DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but only name of the unit mentioned. Plant capacity, detail of CTE/CTO & MDL not mentioned.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicular movement found during inspection.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of cameras installed covering entire area.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Remarks:- material i.e. coarse aggregate and stone dust found uncovered. Sprinkling on loose soil was observed during visit.

Signature of Representative of Unit

[Handwritten Signature]
9996930358

Name of Inspecting Officer(s)

[Handwritten Signature]
08/01/26
ScB, CCB

[Handwritten Signature]
Abhijit AEF

[Handwritten Signature]
08/01/26
Gaurav Kumar
JEE, HSPCB

[Handwritten Signature]
08/01/2026
Jitender, Reader
92544-65094

Name & Address of Unit: **Ganga Ganga 702 Adhyog Sansthan**
Dolwala

Date of Inspection: **11/12/2024**

Operational Status at time of inspection - **Not operational**

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Total nozzle - 55 functional - 49 Non-functional - 6
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complying
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Complying
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Partially covered - 3 Not covered - 2
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Non-Complying
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Provided at one side only which is not as per the guidelines.
General			
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	Same as point no 6

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Non-complying
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Only 1 no installed which is not covering the entire area.
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	provided at two sides only completely partially provided on 3rd side.
11.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Installed. Details provided except contact details of owner and plant capacity
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	Not observed during inspection as plant is not operational
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Not provided the CCTV camera at the machinery area.
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

Jony Sharma

Jony Sharma
(Munshi)

70 274 92001

Signature of Representative of Unit

 10/12/25

Name of Inspecting Officer(s)

Name & Address of Unit: M/s Gang Stone Crushers,
Vill. Doiwala, PO Dewlhar, Yamuna Nagar

Date of Inspection: 08/01/2026

CTO valid upto 01/04/2025 to 31/03/2034

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	16 no. of sprinklers having 54 no. of nozzles, however 10 no. of nozzles non-operational
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Primary crusher, Tertiary crusher and screener found covered. However, secondary crusher found partially covered.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Complied - connected to secondary & tertiary crusher, However, suction hood are found not correctly placed to capture all fugitive dust.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 10 no. of belts, 04 conveyor belts are partially covered whereas 06 conveyor belts are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Complied
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled. However remaining area inside the premises is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	04 no. of rotating sprinklers installed within premises
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted to DFO. However plantation is provided around 03 sides of the unit.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Complied
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicles observed

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	09 no. of CCTV cameras installed at all corners covering entire area.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Remarks:- During visit, fine & coarse aggregates found uncovered. Thick layer of loose soil was observed ^{were} indicating poor house keeping.

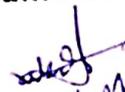
Name. vijay kumar

Ph. 9671016456



Signature of Representative of Unit


 08/10/26
 sen of ch
 Name of Inspecting Officer(s)
 Alhijad, ABE


 Jitender
 08/06/2025
 Jitender, Reader
 Sub Tehsil Pratap Nagar
 92544-65094


 08/01/26
 Gaurav Kumar,
 JEE, HSPCB

Name & Address of Unit: M/s Creeta Samiti Stone Crusher, Vill. Doiwala,
Yamuna Nagar

Date of Inspection: 07/01/26

CTO validity:- 19/08/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	20 no. of sprinklers having 52 no. of nozzles, however out of 52 nozzles, 12 Nozzles were found clogged/non operational
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Covershed provided on Primary, Secondary and Screener machines.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 06, 03 belts are partially covered, 03 are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Wind breaking wall is not adequate in length and height.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as time period of 01 year is provided in Haryana Govt. Notification dated 02.09.2025.
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Signature of Representative of Unit

[Signature]
9315370490

[Signature]
07/10/26
Sobhis Chudas
Name of Inspecting Officer(s) AEF

[Signature]
07/10/26
Gaurav Kumar, JEE

Name & Address of Unit: **709** M/s Goel Stone Crusher,
Vill. Doiwala, Yamuna Nagar

Date of Inspection: 09/11/2020

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screeners, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Not provided
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Cover provided to crushing sections but not properly
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not constructed. One wall of adjacent unit is present
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Not provided
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as per Govt. Notification dated 02.09.2025
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Not submitted plantation plan after approval of D.F.O.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not installed
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Not observed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

No Representative Present during Inspection

Signature of Representative of Unit

09/04/26
SAB, CP CB

Name of Inspecting Officer(s)


Abhijeet, AEE-


09/04/26
Gaurav Kumar,
JEE, HSPCB



Jasbir Panwar S/o Sh. Jagat Rai
Gaurav Sachiv
Pratap Nagar

Name & Address of Unit: *M/s Hans Stone Crushers*
Vill. Nagli 32

Date of Inspection: *15/01/28*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>31 no. of sprinklers having 61 no. of nozzles</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>Primary crusher not covered, Secondary crusher partially covered Tertiary crusher covered</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>12 no. of conveyor belts partially covered</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Only 01 side provided with GI sheet wall, while 03 sides are not provided with wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Loading area & Ramp is metalled; Remaining area within premises is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval from DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but details not updated
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

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12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	06 no. of CCTV camera installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

PIV
Signature of Representative of Unit

Rawan G. Gool
 9315418161

Bi
 15/01/2026
 RFO chhachhrouli

Name of Inspecting Officer(s)

N-T VVAPUR

gkumar
 15/01/26

Name & Address of Unit: **715** M/S Han Groind Industries (Stone Crushers)
Vill. Nagli 32, Teh. Bidaspur, Yamuna Nagar

Date of Inspection: 15/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	07 R 08 no. of Sprinklers having 52 no of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Secondary crusher partially covered, screener covered completely Primary crusher not covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed but connected to crusher only not to screener of Stone Crusher
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 08 conveyor belts, 05 belts are partially covered, 03 are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side individual wall provided with GI sheet. One side GI sheet wall provided jointly with adjoining crusher unit. One side provided wall partially and one side is not provided with wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Metalled road from entry point to loading area landing to ramp is provided. However, remaining entire ground area within premises is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval by DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but CTE/CTO detail not mentioned
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV cameras installed in addition two online cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached.

Signature of Representative of Unit

517 CH 9071204936

15/01/2026
R.F.D. Chachhrali

Name of Inspecting Officer(s)

15/01/26
Subi d'us

Abhej, AEF

15/01/26

Name & Address of Unit: M/s Haryema Grit Udyog Stone Crusher,
Vill. Ballewala, Yamuna Nagar

Date of Inspection: 08/01/2026

Cto valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	12 no. of sprinklers having 56 no. of nozzles installed
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided to all crushing sections.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter installed.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Total 07 no. of conveyor belts installed out of which 05 are partially covered; 02 belts are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides constructed; 01 side have tall plantation 01 side not provided wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Loading area, weighing bridge and Ramp provided metalled; Remaining area not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable; However 04 no. of rotating sprinklers provided.
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	03 sides provided tall plantation existed, However, Plantation Plan to be submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board with old details provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present at the time of inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Harjeet Singh

Signature of Representative of Unit

Sh. Harjeet Singh
9991922593

Dr. S. C. Singh
08/01/26
S. C. Singh

Name of Inspecting Officer(s)

Dr. S. C. Singh
08/01/2026

Atchijet, AEE

gkumar
08/01/26

G. Kumar, JEE

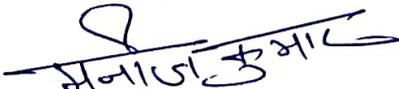
Name & Address of Unit: M/s Haryana Stone Mill. Pvt. Ltd., Doiwala
Teh. Chhachhrauli, Yamuna Nagar

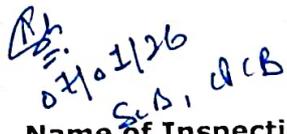
Date of Inspection: 07/01/2026

CTO validity:- 01/04/2025 to 31/03/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screeners, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	15 no. of sprinklers having 55 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Out of Cover sheet provided to crushing section
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 08 conveyors belts Only 03 are partially covered, 05 are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided flexible telescopic chute
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side provided with brick masonry wall. One side is covered by office of the unit. Two sides are not provided with wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is constructed metalled. Loading area to weighing platform metalled.

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board provided Only name of unit is mentioned.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	07 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	


 Signature of Representative of Unit
 93555/36719



 07/01/26
 S. S. d. C. B.
 Name of Inspecting Officer(s)
 Ashyut, AEE
 07/01/26
 Ganav Kumar, JEE

Name & Address of Unit: M/s Hum Stone Crusher, Vill. Doiwala, Teh. Chhachhroddi
Yemuna Nagar

Date of Inspection: 07/01/2026

CTO validity:- 01/04/2025 to 31/03/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	03 no. of sprinklers having 12 nozzles installed
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover shed to covering sections provided but not properly
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 7, 5 conveyor belts are partially covered, 02 belts are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not constructed wind breaking wall & periphery
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled.

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green be It	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	05 no. of cameras installed at entrance, unloading area, weighing platform
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

Signature of Representative of Unit

Bahadur Au

85 9671283000

Name of Inspecting Officer(s)

07/02/26

Ajay
7/1/26 Akhraj, BSEAjay
07/01/26

Name & Address of Unit: **J B Stone 725 Crusher**, Doilwala, Teh. Chhachrauli
4NR

Date of Inspection: 11/12/2025

Operational status at time of inspection :- Not operational

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status	Remarks
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Water sprinkler - 54 in not installed out of which 6 not functional and 48 functional. water sprinkler not provided at unloading area.	
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Covered on top and at least three sides with GI sheet.	
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Provided	
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Total conveyor - 5 in no provided. All are covered	
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided	
6.	GI/MS/brick wind breaking wall of 2-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	wind breaking wall is provided but it is not 2 ft more than the highest node of crusher along the periphery of crusher.	
General				
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	Same as point no 6	

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Metalled Road provided on Gramp. Small stretch near loading area. But the entire ground area inside the premise is not metalled.
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Sprinkler system provided on conveyor and crushing machinery only. No sprinkling system is provided within the premise. with rotating facility. which is not covering all the premise. Not provided as per the guidelines. One row of plantation is provided.
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Not provided as per the guidelines. One row of plantation is provided.
11.	Display board Partially Complying	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display Board provided. However plant capacity and date of issue of CTE/CTO from HSPCB not mentioned.
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection as the plant is not operation.
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Total - 7 in nos installed but not provided with minimum of 30 days storage. Not provided access to ascertain the data storage.
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	will be uploaded in the remark section against each point.

15. Fogger machine not provided in the unit.

Joginder Saini
(Caretaker)

7800457748

Refused to sign

Signature of Representative of Unit


10/12/25

Name of Inspecting Officer(s)

Name & Address of Unit: **727**
 M/s Jai Bhote Stone Crusher, Vill. Mahyutadur
 JAMUNA NAGAR

Date of Inspection: 18/01/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Not complied
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Not Complied
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not complied
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	The unit has installed 8 conveyors out of which 03 conveyors are found partially covered by covering as conveyor belt uncovered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not Complied

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not Complied
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Not Complied
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Two sides eucalyptus plantation exist, however plantation plan not submitted by unit to go.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not Complied
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	N/A

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	No camera exist.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

During the visit the unit found non operational, moreover the unit was sealed/ closed by RO Yamuna nagar

No representative present during the visit

Signature of Representative of Unit

16/01/26
S. S. Choudhary

Name of Inspecting Officer(s)

Name & Address of Unit: **730** *Jai Bhole Stone Crusher, Dairwala*

Date of Inspection: *11/12/2025*

Operational Status at time of inspection - *Not operational since 2-3 months*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Total nozzles - 50 nos sprinkler system not provided at unloading area
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complying
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Complying
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	partially covered - 3 Covered - 1 Not covered - 2
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Non-complying as not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	partially complying - wind breaking wall provided but length and height not adequate
General			
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	same as point no 6

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled. One stretch of road is metalled but complete ground area within premise not metalled
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Non-complying Not provided
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Provided on three sides
11.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Installed, only capacity of the unit mentioned. not
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection as plant is not operational.
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	6 installed but details of data storage not provided
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Sachin walia

Sachin walia
(Caretaker)

9991436039

Signature of Representative of Unit 731

Name of Inspecting Officer(s)



Name & Address of Unit: M/s Jai Lakmi ⁷³² Minerals (Stone Crusher), Village ¹³⁶
 Mahidepur ~~Rampur~~, Tehsil Bilaspur JAMUNA Nij

Date of Inspection: 16/01/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	03 sprinklers found installed at the unit.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Partially complied all the primary, secondary crushers & screener found partially covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	one bag filter followed by cyclone found installed not connected with secondary crusher only, however screener found not connected with bag filter
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	The unit has installed total 8 conveyor found partially covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied No such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Partially provided at one side only, remaining three sides found without wind breaking walls
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<ul style="list-style-type: none"> Ramp Metalled Road inside the premise & ground area inside the premises found not Metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Two sides of tall eucalyptus plant exist, however plantation plan not submitted to DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicles moment at the time of visit.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	the unit has provided 7 cameras
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	[Handwritten signature]

The said unit is lying non operational during inspection.

8/8/26
Munshi
[Signature]

Signature of Representative of Unit

16/10/26

Name of Inspecting Officer(s)

[Signature]
Abhijit, ACG

Name & Address of Unit: M/s Kamal Road Lines Stone and Screening (Stone),
Vill. Nagli 32, Teh. Bilaspur, Yamuna Nagar

Date of Inspection: 15/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	33 no. of sprinklers having 66 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover shed provided to crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 belts; 02 are fully covered, 04 belts are partially covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	03 sides provided with GI sheet wall; 01 side not provided
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp, loading area to weighing bridge is metalled whereas entire area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval by DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board installed but details not updated.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	14 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Signature of Representative of Unit

Name of Inspecting Officer(s)

[Signature]
954100001

[Signature]
15/01/2026
RPO Chhachhrouli

[Signature]
16/01/2026
S.M. Das

[Signature]
S. Jyoti, AEF

[Signature]
15/01/26

[Signature]
N.T. VVASAK

Name & Address of Unit: M/s Keemal Stone Crusher, Vill. Doiwala
Teh. Chhachhrauli, Yamuna Nagar

Date of Inspection: 07/01/2024

CTO validity: - 01/04/25 to 31/03/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	21 no. of sprinklers having 50 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided at crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction bag filter installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	out of 06 conveyor belts 03 are partially covered, 03 are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	flexible telescopic chute not installed
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Wind breaking wall not constructed in all four sides Only one side provided with brick masonry wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled. Remaining area is not metalled.

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as Haryana Govt. Notification dated 02.09.2025
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Unit not submitted plantation plan approved by DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but old details provided only.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	05 no. of CCTV camera Installed.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Signature of Representative of Unit

Signature 74049 06381

Name of Inspecting Officer(s)

07/10/26

Abhishek, AFE

07/10/26
Gaurav Kumar, JEE

Name & Address of Unit: Khan Screening and Stone Crusher Co, village
Taharpur Kalan, Tehsil Chhachrauli

Date of Inspection: 16/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Water sprinklers are 12 and nozzles are 47.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Primary Crusher section is uncovered and Secondary and Screeners is partially covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Multi cyclone collector is installed but not connected with screener
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	8 No of conveyor Belts are not covered nod to nod (Partially covered)
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Flexible Telescopic Chute is not provided

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	2 side partially provided and green net provided 2 sides, hence the unit has not complied
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Weighting Bridge, entrance loading area and Ramp are metalled and other entire ground area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green it	Plantation of 2-3 rows of tall trees around the periphery of crusher	2 sides plantation exists of Eucalyptus. but not provided in 2-3 rows around periphery. Approved DFO plans not submitted
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Boarded but not updated
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle found present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	4 No of camera provided at entrance only.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	attached

And/ kmr
Signature of Representative of Unit
7050278602

By
16/01/26
subscribed
A
16/01/2026
Name of Inspecting Officer(s)
ABNjayr AFF

Name & Address of Unit: M/s Krishna Stone Crusher and Screening Plants
Vill, Nayli 32

Date of Inspection: 15/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screeners, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	50 no. of sprinklers having 60 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Cover shed provided
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 conveyor belts; 06 are partially covered; 01 is not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides provided with ms sheet; 02 sides not provided
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Loading area to weighby platform and ramp is metalled; Remaining area not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	— NA —
9.	Green be It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval from DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but details not updated
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	10 no. of CCTV camera installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

* Unit is non operational as unit is sealed & close by HSPCB.


2416093754

Signature of Representative of Unit


15/01/26
SBI/CPCB

Name of Inspecting Officer(s)


15/01/26


15/01/2026
RFO Chhachhroudi


N.T. Vyas

Name & Address of Unit: **Kumukshetra 746** Crusher, Doiwala
Teh. Chhachhrawli, Yamuna Nagar

Date of Inspection: 07/01/2028

CTO validity:- 01/04/25 to 31/03/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	18 no. of sprinklers having 83 no. of nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided to all crushing section
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 15 conveyor belts 06 are covered but 09 belts are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided flexible telescopic chute
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side provided brick masonry wall. Remaining 03 sides, walls to be not constructed.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled but entire area is not metalled.

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as Haryana Govt. Notification dated 02.09.2015 has given time of one year to comply.
9.	Green be	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

81688 97119
 Anvach

Signature of Representative of Unit

07/01/26
 SCS, CCB
 Name of Inspecting Officer(s):

Ashijee, AEE

07/01/26
 Geetan Kumar, JEE

748

Name & Address of Unit: M/s Luxmi Stone Crusher,
Vill. Doi wala, Yamuna Nagar

Date of Inspection: 08/01/2026

Go valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	15 no. of sprinklers having 50 no. of nozzles installed. Out of which 08 nozzles are choked.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Cover shed provided to all crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Only dust collector installed connected to Primary & secondary crusher, However, not connected to screener.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	08 no. of conveyor belts out of which 08 no. of belts are partially covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided telescopic flexible chute.

748

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	01 side of unit is provided with GI sheet covering, Remaining 03 sides not provided wind breaking wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Only Ramp is metalled. Remaining Area of unit is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not Applicable
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	Not submitted Plantation Plan after approval of DFO. Only one side plantation existed.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Old display board installed w/o updated details of CTE/CTO & M.O.L.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	One uncovered vehicle observed carrying stone dust.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Hashiyar Singh
 7055826342

Signature of Representative of Unit

08/10/20
 Sec. I, PCB
 Ashijit
 AEE

Name of Inspecting Officer(s)

08/10/20
 Rosebery

08/10/20
 Gaurav Kumar,
 JEE, MSPCB

Date of Inspection: 08/01/2025

C/O valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	21 no. of sprinklers having 35 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Crushing section is covered with CrI sheet cover sheet
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter not provided.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of total 11 no. of conveyor belts, 05 belts are fully covered whereas 06 no. of conveyor belts are partially covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Partially Provided having inadequate height
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled & entire area is paved where vehicular movement
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	12 no. of Rotating sprinklers installed within premises
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan to be submitted to DFO. However, 02 sides of the unit has Eucalyptus Plants were found exist.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Old display board installed having unit name only
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Complied - 16 no. of CCTV cameras installed	157
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal		

Dabur
7272088886
Hmit

Signature of Representative of Unit

08/01/26
scib, dcB

Name of Inspecting Officer(s)

gkumar
08/01
Ajay, AEC
28/01/2024
Gaurav Kumar, JEE
HSPEB

Name & Address of Unit: *M/s Mahalaxmi Stone Crusher,*
Vill: Doiwala, Yamuna Nagar

Date of Inspection: *08/01/2026*

Cto valid upto 01/04/2020 to 31/03/2025

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>Only 02 sprinklers having 08 no. of nozzles observed. further, no representative present to guide the team during inspection</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>GI sheet cover provided on crushing sections</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Partially covered - 03 belts Not covered - 03 belts</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	<i>Not constructed</i>
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<i>Ramp is metalled; remaining area not metalled</i>

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present during inspection
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Not observed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

No representative present during inspection

Signature of Representative of Unit


 Abhijet, AEE
 08/01/26
 Sub. U-
 Name of Inspecting Officer(s)

756

Name & Address of Unit: M/s Malhi Stone Crusher,
Vill. Doiwara, Yamuna Nagar

Date of Inspection: 09/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	13 no. of sprinklers having 53 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided to all crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dust collector installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	07 no. of conveyor belts, out of which 03 belts are partially covered, 04 belts are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided

756

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	03 sides provided with Wind Breaking wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as Govt. Notification dated 02.09.2025 has provided time period of one year to comply.
9.	Green be It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval from DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display Board not Provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicles observed

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	ob no. of CCTV camera installed 162
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

Baksh Singh

Signature of Representative of Unit

Baksh Singh
9416007779

09/01/26
 Scd, dpo

Name of Inspecting Officer(s)

gkumar
 09/01
 Gaurav Kumar, JEE, HSAB

Abhijeet
 09/01/2026
 Abhijeet, AEE

Jpa

Jasbir Panwar s/o Sh. Jagdhan
 Gram Sachiv
 Pratap Nagar

Name & Address of Unit: *M/s Mahindra Stone Crushers and Screening Plant; Vill Doiwale, Yamuna Nagar*

Date of Inspection: *09/01/26*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>14 no. of connections of sprinklers having 50 no. of nozzles</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>GI sheet cover provided at secondary & Tertiary crushing sections; Primary crushing section not covered properly</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Out of 06 no. of conveyors 03 belts are partially covered; 03 are not covered.</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Only one sided provide with masonry wall, Three sides not provided wind breaking wall.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled; Remaining area not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as time given in Notification dated 02.09.2025
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval from DFO. Two sides tall plantation existed.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board provided but only Name of the unit is available on board.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	12 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Vinod Kumar
9255592333

Signature of Representative of Unit

09/10/2026
S.B. Chakrabarti
Abhijay, AFE
Name of Inspecting Officer(s)

BDPO Chh.
obo SDM Chh.

Gaurav Kumar,
JEE, USPCB

Name & Address of Unit:

762
Nanak Stone Crushing Co., Vill-Doiwala 166

Date of Inspection: 11/12/2025

Operational status at

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Total nozzle - 12 nos
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complying
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Non-complying
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	covered - 0 Partially covered - 3 Not covered - 0
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Non-complying
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	partially is complying wind breaking wall at one side provided but not as per the guidelines
General			
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	Same as point no 6

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Non-complying
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Only 1 no installed which is not adequate as not covering the entire area
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Provided at 3 sides only
11.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Installed. Only name and address of the unit mentioned
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection as plant is not operational
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	8 nos installed but details of data storage not provided
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

Krishan

Krishan Kumar
(Care taker)
7988328366

Signature of Representative of Unit

Name of Inspecting Officer(s)

 10/12/25

Name & Address of Unit: *M/s Neel Kanti Stone Crushing Co.,
Vill. Doivada, Yemuna Nagar*

Date of Inspection: *09/01/2028*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>10 no. of sprinklers having 50 no. of nozzles installed out of which 08 nozzles are not operational.</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>GI sheet covers crushing sections installed. Primary crusher covered partially.</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Bag filter/Dust collector installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>08 no. of conveyor belts; out of which 04 belts are partially covered; 04 are not covered.</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not provided</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Partially provided on two sides of the unit.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled; Remaining area of unit is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as per Notification 02.09.2025
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not installed
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	07 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

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 Signature of Representative of Unit
 DINESH KUMAR

29/01/26
 ScB, CPD
 Name of Inspecting Officer(s)


 Abhijeet, AEE


 BDPO Chhachr.
 on behalf of
 SDM Chh.


 29/01/26
 Gaurav Kumar
 JEE, HSPCB

767

Name & Address of Unit: *M/s New Surya Stone Industries,
Vill. Doiwala, Distt. Yamuna Nagar*

Date of Inspection: *08/01/2026*

CTO valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>10 no. of sprinklers having 52 no. of nozzles</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>GI sheet cover provided to all crushing sections but not properly.</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Installed - Dust collector</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Out of 06 no. of conveyor belts, 04 conveyor belts are partially covered, 02 are not covered.</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not Provided</i>

767

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	01 side brick masonry wall provided, 01 side tall plantation provided. 02 sides walls not provided.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled but remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	02 no. of rotating sprinklers installed.
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	One side & along ramp plantation existed. However, Plantation Plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display Board provided but MDL & CTE/CTO details not updated.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection

2.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of CCTV cameras installed and covering entire area of the unit.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Nikhil
9729032048
Signature of Representative of Unit

08/02/20
sub, c/c
[Signature]
Name of Inspecting Officer(s)
[Signature]
Vishal forestley
gkumar
Gaurav Kumar,
JEE, HSPCB

Name & Address of Unit: **770** Nigmal Honey Stone crusher, Doiwala

Date of Inspection: 11/12/2025

Operational Status at time of inspection - Not operational

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Total sprinklers - 52 nos Functional - All (52 nos)
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Non-complying as 1 st , 2 nd , screeners not covered from three sides. Under maintenance.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Non-complying as not provided
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Not covered - 6 Covered but not node to node - 3 nos (partially covered)
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not provided
General			
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	Same as point no 6

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Not provided Interlocking tiles provided on ramp but lying damaged Roads inside premise not metalled.
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	4 nos provided but not adequate to control the dust emissions.
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	two sides provided only
11.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided except plant capacity, contact details of owner
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection so plant is not operational
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Installed - 3 nos but details of data storage not provided
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

811R5
Anif Ali
85340 37427
Caretaker

Signature of Representative of Unit

771

Name of Inspecting Officer(s)

Name & Address of Unit: M/S R. P. Stone Crushers
Vill. Nagli 32

Date of Inspection: 15/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	07 no. of sprinklers having 07 no. of nozzles installed.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Crushing section are covered with GI sheet covered shed
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Installed but not connected to screener section
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 08 conveyor belts; 01 belt not covered; 02 belts are covered; 05 belts are partially covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides provided with CI sheet wall; 01 side partially provided; while 01 side not provided with wall.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	From entry to loading area, Ramp & weighing bridge is metalled; whereas entire ground area inside the premises not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan after approval by DFO not submitted. Further, 03 sides plantation provided partially. (Submitted to DFO, Approved pending)
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided but details are not updated.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	Out of 10 CCTV camera, Only 04 cameras are operational
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

[Signature]

Signature of Representative of Unit

[Signature]
15/01/26
S.B. Chak

Name of Inspecting Officer(s)

AMIT KUMAR
9050071807

[Signature]
15/01/2026
R.F.O. Chhachrouli

[Signature]
N.F. VYASR

ABHINAV, A.F.F

[Signature]
15/01/26

Name & Address of Unit: *M/s Sai Stone Crusher*Date of Inspection: *15/01/26*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>Not installed</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>Covered</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Not installed</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	<i>not provided</i>
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<i>Not metalled</i>
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	<i>- NA -</i>
9.	Green It be	Plantation of 2-3 rows of tall trees around the periphery of crusher	<i>Not submitted Plantation Plan</i>
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	<i>Provided but details not updated</i>
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	<i>No vehicle present</i>

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	02
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

Bramm

Signature of Representative of Unit

Brammisham Sireya
7027013139

Bs
15/01/2026

Name of Inspecting Officer(s)

gkumar
15/01/26

N.T. VYAPAR

Name & Address of Unit: **778** Saraswati Stone Crusher, Dakwala

Date of Inspection: 11/12/2025

Operational Status at time of inspection - Not operational

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	Total water sprinklers - 23 not functional - 22 Not functional - 1 No sprinkler arrangement provided at unloading area
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Primary crusher - covered at top & 2 sides. Secondary crusher, screeners covered as per norms.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Provided
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Covered but not node to node - 4 nos covered with node to node - 1 no. Not covered - 3 nos.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	At two sides provided but not 3 ft more than the highest node of the crusher
General			
7.	Wind breaking wall	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher (Upload photo)	same as point no 6.

8.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Metalled Road provided on ramp. Entire ground area inside premise is not metalled
9.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	3 no of isolated sprinkler system provided.
10.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	Provided on two sides only
11.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided except plant capacity
12.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection as the plant is not operational
13.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	6 nos installed but details of data storage not provided
14.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

15. Water storage of 10 kilolitre capacity not provided

अभिज्ञान
Rajinder Kumar
(Caretaker)
9991968057

Signature of Representative of Unit


10/12/20

Name of Inspecting Officer(s)

Name & Address of Unit: M/s Sathy Stone crusher, Vill. Mhijudinpur
Tehsil Balisapur Yamuna Nagar

Date of Inspection: 16/01/20

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The unit has installed 22 sprinklers having 54 nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complied
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Bag filter found installed & connected with secondary crusher, however no connection is provided to the screener.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Total of conveyor belts found installed at the unit which were found not covered upto the Node
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not Complied No such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	The unit has provide wind wall at one side only, remaining three sides of unit found without wind breaking walls
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<ul style="list-style-type: none"> Ramp found Metalled Road found partially metalled Area inside the premise found not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Three sides of unit, Eucalyptus plant exist, however the the unit has not submitted Plantation Plan to DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	As visited
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed at the time of visit.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	The unit has installed 07 cameras covering the the part of unit.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

- The unit was found non-operational during the visit.

Navinder Singh

Signature of Representative of Unit

16/01/26

Name of Inspecting Officer(s)

Name & Address of Unit: M/s Shiv Stone Crusher,
Vill. Doiwala, Yamuna Nagar

Date of Inspection: 08/01/2026

CTO valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	15 no. of sprinklers having 67 no. of nozzles installed
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover sheet provided at all crushing sections.
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 10 conveyor belts; 05 conveyor belts are partially covered; 05 are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	03 side wall provided 01 side partially covered
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled but remaining area is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable. However 04 no. of rotating sprinklers are provided.
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	02 sides existing plantation. 01 side new plants planted near wind breaking wall (Eucalyptus plants planted) However, Plantation Plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board provided. However, details on MDL/CTE/CTO not updated.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	10 no. of CCTV camera installed. Covering entire area of the unit.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

* Remarks:- Plant found non-operational during inspection. Further, no raw material available to continue the operation.

Vsingh

Signature of Representative of Unit

Vikram Ject

95694-55564

08/01/20
SCT, UAS
[Signature]
ASSTANT

Name of Inspecting Officer(s)

gkumar
08/01

Gaurav Kumar,
JEE, HSPCB

Name & Address of Unit: M/s Shree Krishna Stone Crushers,
Vill. Doiwala, Yamuna Nagar

Date of Inspection: 08/01/2020

CTO valid upto 01/04/2025 to 31/03/2020

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	12 no. of sprinklers having 53 no. of nozzles
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Cover shed provided on all crushing section
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction cum bag filter installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 no of conveyor belts, 05 are covered, 02 are not covered.
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Flexible telescopic chute provided on some conveyor belt

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides are provided with wall. Remaining two sides are not provided with boundary wall.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area is metalled. Remaining area within premises is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	03 sides provided with plantation. However, plantation plan not submitted.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board provided but old details mentioned
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed

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	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	05 no. of cameras installed covering all premises.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	

Remarks:- Material lying uncovered during inspection.
 Sprinkling of entire area was observed during inspection.

Signature of Representative of Unit

Arvind Kumar
 9761350081

Name of Inspecting Officer(s)

08/01/26
Sub. d. B
Vishal Kishore

08/01/2026
Arvind, AEG
Kumar
08/01/26
Gaurav Kumar, JEE
HSPCB

Name & Address of Unit: M/S Shree Ram Stone Crusher,
Vill. Doiwala

Date of Inspection: 09/01/26

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	10 59 no. of sprinklers having 56 no. of nozzles installed
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	C/I sheet cover shed provided at Secondary & Tertiary crushers section, Primary crushing section not properly covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dust collector available but not installed & not connected to any unit.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 no. of conveyor belts, 04 belts are partially covered; 03 belts are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Telescopic chute not installed.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	One side is provided with wind breaking wall Two sides provided with stone masonry
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area and road within premises for vehicular movement is constructed metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as time given as per govt. notification dated 02.09.2025
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation exists in 04 sides. However, Plantation Plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Display board with old details
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present during inspection.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	06 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached.

Bobby Ram

8708857914

Signature of Representative of Unit

[Handwritten signature]
09/04/26
Sub. Insp.

Name of Inspecting Officer(s)

[Handwritten signature]

BDPO chh.
obo SDM chh.

[Handwritten signature]
04/01/26

Gaurav Kumar
JEE, HSRCS

Name & Address of Unit: *M/s Shiv Sai Stone Crushers,
Vill. Gohrabani*

Date of inspection: *15/01/2026*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>09 no. of sprinklers having 36 no. of nozzles</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>GI sheet cover shed provided to crushing sections</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>07 no. of conveyor belts partially covered</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	01 side partially provided; whereas 03 sides not provided with wall
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area provided metalled; while remaining area is not metalled.
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	02 sides plantation existed; Plantation Plan not submitted after approval by DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	04 cameras installed but not operational
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	- Attached -

* Unit found non-operational as Unit was sealed & closed by HSPCB.

Signature of Representative of Unit

[Handwritten Signature]

8570083945

3-11-21

[Handwritten Signature]
N.T. VASPAR

On 15/01/2026
R.F.O Chhachhrouli

Name of Inspecting Officer(s)

15/01/26

[Handwritten Signature]

Abhijeet, AER

gkumar
15/01/26

Name & Address of Unit: M/s Shree Mohalaxmi Stone crusher vill Doiwala **795**

Date of Inspection: 07/11/26

CTO validity: 04/06/25 to 31/03/30

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, primary screener, belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The crusher unit has installed 15 No. of sprinklers having 55 No. of Nozzles.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	Complied, the unit has provided GI sheets around Primary & Secondary crushers
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Not-complined
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	The unit has installed 5 fixed conveyor belts & 02 movable conveyor belts. One fixed conveyor belt found uncovered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not-complined
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Not-complined, the unit has only provided wall of brick masonry at one side of unit.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	The unit has constructed Pucca floor over ramp however remaining ground area of unit found unpared.

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A. As per notification of Yajana GNT dated 02/07/25
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher ^{to be}	The unit has not submitted plantation plan to DFO, however plantation was observed around these sites of unit. Complied
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	Not observed
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	The unit has installed 8 cameras, out of which 05 cameras are operational & 03 non-operational.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

- During the visit the ^{stone} crusher unit found not in operation.

Signature of Representative of Unit
 Ashu Kumar
 9027754485

Pl. 07/07/25
 Name of Inspecting Officer
 Ashutosh, AEF
 Gaurav Kumar, JEE

Name & Address of Unit: **797** M/s Shyam Stone Crushing Company,
Vill. Doiwala, Yamuna Nagar

Date of Inspection: 09/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	03 no. of sprinklers having 12 no. of nozzles installed.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI Sheet cover provided to crushing section
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dust collector installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 06 conveyor belts; 04 belts are partially covered; 02 are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Provided on one side; Not provided on entry & exit points of the unit. Common path of other crushing units goes through the unit
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp installed provided metalled, Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as time given as per Notification 02.09.2021
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	06 no. of CCTV camera Installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached



Signature of Representative of Unit

Pawan Saini

9996700412

09/01/26
S.C.B. / C.P.C.B

Name of Inspecting Officer(s)



Abhijit, AEE

gkumar
09/01/26

Gaurav Kumar, JEE
HSRB



KARTIK, BDPO Chh.

obo SDM Chh.

800

Name & Address of Unit: *M/S Sneh Stone Crusher, Vill. Doiwala
Teh. Chhachhrawli, Yamuna Nagar*

Date of Inspection: *07/01/2026*

cto validity:- 01/04/25 to 31/03/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	²³ <i>12 No of Sprinklers having No of nozzle provided on Jaw machine Gunvata Machine only and thus the stone crusher has not provided adequate sprinklers</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>Covered sheds provided at primary, secondary and Screeners. (Secondary Crusher Partially Covered)</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Not provided Dry extraction cum bag filter followed by cyclone.</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Out of 6 conveyor belt, 3 are partially covered, 3 are not covered. Order Placed, Invoice Submitted</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not provided flexible Telescopic chute from top of discharge point to the ground level.</i>
6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	<i>Wind breaking wall is not adequate in length and height</i>
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	<i>Ramp is provided metalled and entire ground area inside the premises is not metalled, however during the visit large quantity of loose soil observed indicating poor sprinkling facility & house keeping.</i>

800

8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as 1 year time is provided in Hazmat Grant Notification dated 02/09/2025
9.	Green belt	Plantation of 2-3 rows of tall trees around the periphery of crusher	
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	provided display Board
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle is present at site
12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	08 no. of cameras Installed.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

[Signature]
8684050581

Signature of Representative of Unit

[Signature]
07/01/2025
Abhijeet Singh Tanwal
AEE, HSPCB

[Signature]
07/01/26
Ajay Mishra
SIS, HSPCB

Name of Inspecting Officer/

[Signature]
Gaurav Kumar, JEE
HSPCB

Name & Address of Unit: Universal Stone Crusher,
Vill. Doiwala

Date of Inspection: 09/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	09 sprinklers having 40 no. of nozzles installed.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI Sheet cover shed provided to all crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dust collector installed
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 07 conveyor belts, 03 belts are partially covered, 04 belts are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not installed

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides provided with wind breaking walls
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp is metalled, Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable as Govt. Notification dated 02.09.25 has provided time period of one year to comply.
9.	Green It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation plan not submitted after approval from DFO.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicles observed.

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	06 no. of cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/ Renewal	Attached

BAKSHISHA

Signature of Representative of Unit

BAKSHISHA SINGH

9416003779

09/10/26
SB, HSCB

Name of Inspecting Officer(s)

g/cum
09/10/26
Gourav Kumar
JEE, HSCB

Jpa

Jasbir Banwar S/o Sh. Jagdham

Gram Sachiv

Pratap Nagar

Name & Address of Unit: *M/s Veishnavi Stone Crusher and Screening Plant
(Stone Crusher); Vill. Nagli 32*

Date of Inspection: *15/10/26*

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	<i>15 no. of sprinklers having 42 no. of nozzles</i>
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<i>Secondary crusher partially covered, tertiary crusher, screener covered</i>
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	<i>Installed</i>
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	<i>Out of 19 conveyor belts, 07 are partially covered, 02 are covered</i>
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	<i>Not installed</i>

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Ol side provided with MS sheet; Ol side provided with Green cloth; Ol side partially provided in extension to ramp; Ol side office wall and containers existed
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General

7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	From entry point to Loading area and Ramp is metalled; Remaining area is not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	- NA -
9.	Green be It	Plantation of 2-3 rows of tall trees around the periphery of crusher	Plantation Plan not submitted after approval by JFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Not provided
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle present

12.	CCTV/PTZ camera	<p style="text-align: center; font-size: 2em; font-weight: bold;">807</p> CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	06 no. of CCTV cameras installed
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Signature of Representative of Unit

9813406909
Mang Kumar

Bi 15/01/2026
RFO Chhachhrawali

Name of Inspecting Officer(s)

15/01/2026
SCB CPUB

Subject: AEC

gkumar
15/01/2026

N.F.V. YASHPUR

Name & Address of Unit: **808** M/D Vishwakarma Stone crusher,
vill. Ballewala

Date of Inspection: 08/01/2025

CTO valid upto 01/04/2025 to 31/03/2030

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	12 no. of sprinklers having 55 no. of nozzles installed
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	GI sheet cover provided to all crushing sections
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Dry extraction bag filter installed.
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	Out of 10 conveyor belts; 05 are partially covered; 05 are not covered
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not provided

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	02 sides wind breaking wall provided; 02 sides walls not constructed.
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General

7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Ramp & loading area metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	Not applicable
9.	Green be It	Plantation of 2-3 rows of tall trees around the periphery of crusher	03 sides plantation provided but plantation plan to be submitted after approval from DFO
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided with all details
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during inspection

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	no. of CCTV Camera installed. Only one.
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	Attached

Remarks:- Unit lying non-operational during inspection, as informed by owner that it is non-operational since last 06 months due to non availability of material.

Handwritten signature

Signature of Representative of Unit

Handwritten signature and date: 08/01/26

Name of Inspecting Officer(s)

Handwritten signature and date: 08/01

Geetan Kumar
JEE, HSPCB

Handwritten signature and date: 08/01/2026

Abhishek Singh Tamwar, AEE

Name & Address of Unit: Yamuna Industry (Stone Crusher) village ibrahimpur
Tehsil, Chhachrauli, Yamunanagar

Date of Inspection: 16/01/2026

Sr. No.	Fugitive Emission Source Locations	Checklist for compliance of conditions of Environmental guidelines	Compliance Status
1.	Unloading area of raw material, primary crusher, Screener, conveyors belt sand transfer Points	Water sprinklers installed with adequate designed nozzles (Upload photo/videos).	The unit has provided total of 34 sprinklers and total no of nozzles are 34 at Presently.
2.	Primary crushers, Secondary crushers, Screeners and tertiary crushers	Enclosures by GI/MS sheets on top and at least three sides completely from the ground level (Upload photo/videos).	<ul style="list-style-type: none"> Primary crusher found to be not covered Secondary crusher found to be partially covered Screener found covered
3.	Secondary, Tertiary crushers and Screener	Dry extraction cum bag filter followed by cyclone. (Upload photo).	Bag filter followed by cyclone found installed and connected with secondary crusher, however same is found not connected with screener
4.	Covering of Conveyor belts from node to node with a thick sheet of suitable material	Covering of Conveyor belts (Upload photo).	The unit has installed total 9 conveyor, out of 9 found uncovered and remaining 8 conveyor found covered but not able to note
5.	At discharge points	Flexible Telescopic chute from top of discharge point to the ground level (Upload photo).	Not complied, no such facility exist.

6.	GI/MS/brick wind breaking wall of 3-ft more than the highest node of the crusher along the periphery of crusher	Wind breaking wall (Upload photo)	Wind breaking walls of GI sheet provided partially at two sides and not provided at remaining two sides.
General			
7.	Roads	Metalled/ concrete roads within the premises. Ramps and the entire ground area inside the premises should also be metalled	Roads within the premises, ramp and the entire ground area inside the premises found to be not metalled
8.	Suppression of dust within the premises	Arrangement of rotating water sprinkling system/fogger/Anti-smog gun in the premises to suppress dust within the premises to control dust emission re suspension	N/A
9.	Green it	Plantation of 2-3 rows of tall trees around the periphery of crusher are	Three side eucalyptus plantation exist, however plantation plan is yet to be submitted by unit.
10.	Display board	Display board at the entrance, having name of unit, contact details of owner and address of unit, plant capacity and date of issue of CTE/CTO from SPCB/PCC	Provided, however details of unit found incomplete w.r.t CTO details, capacity etc.
11.	Covering of vehicles	Covering of vehicles carrying any kind of material.	No vehicle observed during the visit

12.	CCTV/PTZ camera	CCTV/PTZ cameras installed at the entrance and all corners of the premises of the unit covering entire area with minimum of 30 days data storage	<p>813</p> <p>The unit has provided type of camera, no. of which only 06 cameras found operation at present.</p>
13.	Photos/ videos	Upload photographs/videos ensuring compliance of all conditions as mentioned in the guidelines while applying CTE/CTO/Renewal	

- At time of visit the unit was found non-operational.



Signature of Representative of Unit

16/1/20
S. M. S. S.

Name of Inspecting Officer(s)

 AS/Asst, AFE

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4073

Dated: 16/02/2026

To

M/s J.B. Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s J.B. Stone Crusher Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA95057389
Dated: 12/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4074

Dated: 16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.

**Regional Officer
Yamuna Nagar Region**

**Regional Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4075

Dated:16/02/2026

To

M/s Ganga Gram Udyog Sansthan,
Village Doiwala, P.O. Devdhar,
District Yamunanagar.

Subject: Direction not to operate M/s Ganga Gram Udyog Sansthan, Village Doiwala, P.O. Devdhar, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA97852895
Dated: 18/04/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

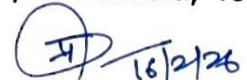


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4076

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

816

**Regional Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4077

Dated:16/02/2026

To,

Nanak Stone Crushing Co.,
Village Doiwala, District Yamunanagar.

Subject: Direction not to operate M/s Nanak Stone Crushing Co., Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98956062
Dated: 08/04/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4078

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

816

817 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4079

Dated:16/02/2026

To

M/s Jai Bhole Stone crusher,
Village Doiwala, District Yamunanagar.

Subject: Direction not to operate M/s Jai Bhole Stone crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98873034
Dated: 08/04/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4080

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

**Regional Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4081

Dated:16/02/2026

To

M/s Nirmal Honey Stone Crusher,
Village Doiwala, District Yamunanagar.

Subject: Direction not to operate M/s Nirmal Honey Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

**Ref:- CTO obtained vide No. HSPCB/Consent/ : 318505024YAMCTO 68261739
Dated:28/05/2024 valid upto 31.03.2025.**

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4082

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


**Regional Officer
Yamuna Nagar Region**

819
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4083

Dated:16/02/2026

To

M/s Saraswati Stone Crusher,
Village Doiwala, District Yamunanagar.

Subject: Direction not to operate M/s Saraswati Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98033890
Dated: 04/04/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 11.12.2025 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


Regional Officer,
Yamuna Nagar Region

No. HSPCB/YR/2025/4084

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


Regional Officer
Yamuna Nagar Region

820
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4085

Dated:16/02/2026

To

M/s Haryana Stone Mills Pvt Ltd,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Haryana Stone Mills Pvt Ltd, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA96901887
Dated: 07/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


Regional Officer,
Yamuna Nagar Region

No. HSPCB/YR/2025/4086

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.

 16/2/26
Regional Officer
Yamuna Nagar Region

821 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4087

Dated:16/02/2026

To

M/s Hum Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA99117385
Dated: 22/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

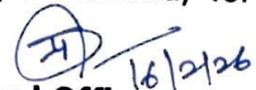


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4088

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

822
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4089

Dated:16/02/2026

To

M/s Ambay Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98621024
Dated:05/05/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

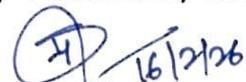


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4090

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

823
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4091

Dated:16/02/2026

To

M/s Kamal Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Kamal Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA97933185
Dated:07/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4092

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

824
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4093

Dated:16/02/2026

To

M/s Kurukshetra Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Kurukshetra Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA99114430
Dated:05/05/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4094

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

825
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4095

Dated:16/02/2026

To

M/s Shri Mahaluxmi Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Shri Mahaluxmi Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA101205642
Dated:04/06/2025 valid upto 04/06/2025 - 31/03/2030.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


Regional Officer,
Yamuna Nagar Region

No. HSPCB/YR/2025/4096

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


Regional Officer
Yamuna Nagar Region

826
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4097

Dated:16/02/2026

To

M/s Geeta Samiti Stone Crusher
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Geeta Samiti Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA116335120
Dated:05/09/2025 valid upto 19/08/2025 - 31/03/2030.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

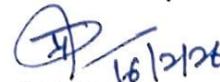


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4098

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

827 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4099

Dated:16/02/2026

To

M/s Sneh Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Sneh Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTO95717859
Dated: 08/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 07.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4100

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

828 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4101

Dated:16/02/2026

To

M/s Shree Krishna Stone Crusher,
Village Doiwala, PO Devdhar,
District Yamunanagar.

Subject: Direction not to operate M/s Shree Krishna Stone Crusher, Village Doiwala, PO Devdhar, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA95863727
Dated:08/04/2025valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4102

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


**Regional Officer
Yamuna Nagar Region**

829
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4103

Dated:16/02/2026

To

M/s Maa Durga Stone Crusher,
Village Ballewala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s Maa Durga Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 318505024YAMCTO 68261739 Dated:28/05/2024 valid upto 31.03.2025.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

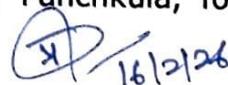


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4104

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

830
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4105

Dated:16/02/2026

To

M/s Haryana Grit Udyog,
Village Ballewala, District Yamunanagar

Subject: Direction not to operate M/s Haryana Grit Udyog, Village Ballewala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98615573
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

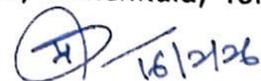


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4106

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

831
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4107

Dated:16/02/2026

To

M/s Garg Stone Crusher,
Village Doiwala, P.O. Devdhar,
District Yamunanagar

Subject: Direction not to operate M/s Garg Stone Crusher, Village Doiwala, P.O. Devdhar, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA96741751
Dated:21/05/2025 valid upto 01/04/2025 - 31/03/2034.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4108

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

832
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4109

Dated:16/02/2026

To

M/s New Surya Stone Industries,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar.

Subject: Direction not to operate M/s New Surya Stone Industries, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98378090
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

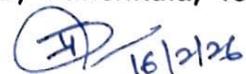


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4110

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

833 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4111

Dated:16/02/2026

To

M/s Friends Stone Crushing Co,
Village Doiwala, P.O. Devdhar,
District Yamunanagar

Subject: Direction not to operate M/s Friends Stone Crushing Co, Village Doiwala, P.O. Devdhar, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98956319
Dated:07/04/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4112

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

834

Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4113

Dated:16/02/2026

To

M/s Luxmi Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar

Subject: Direction not to operate M/s Luxmi Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA97950939
Dated:28/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

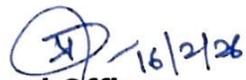


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4114

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

835
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4115

Dated:16/02/2026

To

M/s Shiv Stone Crusher,
Village Doiwala, P.O. Devdhar,
District Yamunanagar

Subject: Direction not to operate M/s Shiv Stone Crusher, Village Doiwala, P.O. Devdhar, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTO98196591
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4116

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

836
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4117

Dated:16/02/2026

To

M/s Vishkarma Stone Crusher,
Village Ballewala, Tehsil Chhachhrauli,
District Yamunanagar

Subject: Direction not to operate M/s Vishkarma Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98616605
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2030.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

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In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4118

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

837

Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4119

Dated:16/02/2026

To

M/s Mahaluxmi Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli,
District Yamunanagar

Subject: Direction not to operate M/s Mahaluxmi Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129220YAMCTOA7753969
Dated:20/07/2020 valid upto 01/10/2020 - 31/03/2025.

Whereas your unit was inspected on dated 08.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

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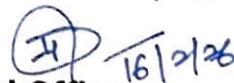


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4120

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

837

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Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4121

Dated:16/02/2026

To

M/s Shree Ram Stone Crusher,
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Shree Ram Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA95608394
Dated:08/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

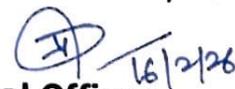


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4122

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

**Regional Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4123

Dated:16/02/2026

To

M/s Bhagwati Stone Crusher,
Village Doiwala, Tehsil Chhachhrauli

Subject: Direction not to operate M/s Bhagwati Stone Crusher, Village Doiwala, Tehsil Chhachhrauli under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129219YAMCTOA6609881
Dated:04/06/2019 valid upto 31.03.2024.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4124

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

840
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4125

Dated:16/02/2026

To

M/s Universal Stone Crusher,
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Universal Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTO98560333
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2034.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

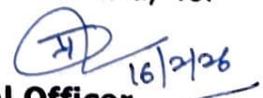


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4126

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

841
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4127

Dated:16/02/2026

To

M/s Mallhi Stone Crusher,
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Mallhi Stone Crusher, Village Doiwala, District Yamunanagar the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTO98573498
Dated:27/03/2025 valid upto 01/04/2025 - 31/03/2034.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

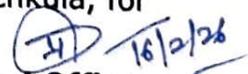


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4128

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

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Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4129

Dated:16/02/2026

To

M/s Goel Stone Crusher,
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Goel Stone Crusher Village Doiwala, District Yamunanagar the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129220YAMCTOA8345898
Dated:16/12/2020 valid upto 01/10/2020 - 31/03/2024.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

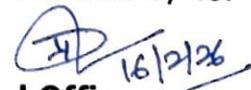


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4130

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

Regional Office,**Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4131**Dated:16/02/2026**

To

M/s Neelkanth Stone Crushing Co.,
Village Doiwala, District Yamunanagar**Subject: Direction not to operate M/s Neelkanth Stone Crushing Co., Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.****Ref:-** CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA95703203
Dated:07/04/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

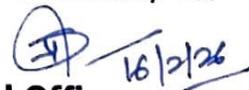
Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4132**Dated:16/02/2026**

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

844

Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4133

Dated:16/02/2026

To

M/s Shyam Stone Crushing Co.,
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Shyam Stone Crushing Co., Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98837447
Dated:07/05/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

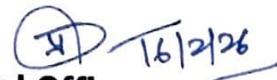


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4134

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

845
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4135

Dated:16/02/2026

To

M/s Mohindra Stone Crusher
Village Doiwala, District Yamunanagar

Subject: Direction not to operate M/s Mohindra Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129226YAMCTOA130435855
Dated:15/02/2026 valid upto 01/04/2026 - 31/03/2031.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

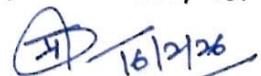


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4136

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

846

Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4137

Dated:16/02/2026

To

M/s Balaji Stone Crusher,
Village Doiwala, District Yamunanagar.**Subject: Direction not to operate M/s Mohindra Stone Crusher, Village Doiwala, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.****Ref:-** CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTOA98371851
Dated:05/05/2025 valid upto 01/04/2025 - 31/03/2026.

Whereas your unit was inspected on dated 09.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

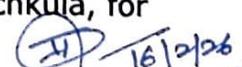
Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4138**Dated:16/02/2026**

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

846

847 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4139

Dated:16/02/2026

To

M/s Bhagwati Stone and Screening (Stone Crusher),
Village Nagli-32, District Yamunanagar

Subject: Direction not to operate M/s Bhagwati Stone and Screening (Stone Crusher), Village Nagli-32, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129219YAMCTOA6609881
Dated:04/06/2019 valid upto 03/06/2019 - 31/03/2024.

Whereas your unit was inspected on dated 15.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4140

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

848 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4141

Dated:16/02/2026

To

M/s Hans Stone and Screening (Stone Crusher),
Village Nagli-32, District Yamunanagar

Subject: Direction not to operate M/s Hans Stone and Screening (Stone Crusher), Village Nagli-32, District Yamunanaga under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129225YAMCTO118562244
Dated:24/10/2025valid upto 24/10/2025 - 31/03/2030.

Whereas your unit was inspected on dated 15.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4142

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

849

Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4143

Dated:16/02/2026

To

M/s Har Gobind Industries (Stone Crusher),
Village Nagli-32, District Yamunanagar**Subject: Direction not to operate M/s Har Gobind Industries (Stone Crusher),
Village Nagli-32, District Yamunanagar under the provisions of Water
Act 1974 and Air Act 1981.****Ref:-** CTO obtained vide No. HSPCB/Consent/ : 313129226YAMCTOA129762307
Dated:14/02/2026 valid upto 05/12/2025 - 31/03/2031.

Whereas your unit was inspected on dated 15.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

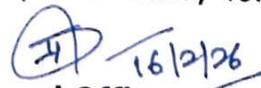
Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.



**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4144**Dated:16/02/2026**

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

849

**Regional Office,
Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4145

Dated:16/02/2026

To

M/s Kamal Road Lines Stone and Screening (Stone),
Village Nagli-32, District Yamunanagar

Subject: Direction not to operate M/s Kamal Road Lines Stone and Screening (Stone), Village Nagli-32, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129226YAMCTOA118216488
Dated:05/01/2026 valid upto 04/09/2025 - 31/03/2035.

Whereas your unit was inspected on dated 15.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

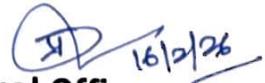


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4146

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

851
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4147

Dated:16/02/2026

To

M/s R.R. Stone Crusher,
Village Nagli-32, Tehsil Bilaspur, District Yamunanagar.

Subject: Direction not to operate M/s R.R. Stone Crusher, Village Nagli-32, Tehsil Bilaspur, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129025YAMCTOA124868358
Dated:23/12/2025 valid upto 04/12/2025 - 31/03/2027.

Whereas your unit was inspected on dated 15.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.

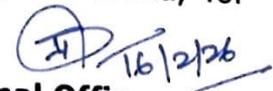


**Regional Officer,
Yamuna Nagar Region**

No. HSPCB/YR/2025/4148

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.



**Regional Officer
Yamuna Nagar Region**

852 Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4149

Dated:16/02/2026

To

M/s Khan Screening Plant (Stone Crusher),
Village Taharpur Kalan, Tehsil Chhachhrauli, District Yamunanagar

Subject: Direction not to operate Khan Screening Plant (Stone Crusher), Village Taharpur Kalan, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129221YAMCTOA12599755
Dated:30/06/2021 valid upto 31.03.2022.

Whereas your unit was inspected on dated 16.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

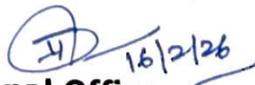
Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


Regional Officer,
Yamuna Nagar Region

No. HSPCB/YR/2025/4150

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


Regional Officer
Yamuna Nagar Region

853
Regional Office,

Haryana State Pollution Control Board

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2025/4151

Dated:16/02/2026

To

M/s Yamuna Industry (Stone Crusher),
Village Ibrahimpur, Tehsil Chhachhrauli, District Yamunanagar

Subject: Direction not to operate Yamuna Industry (Stone Crusher), Village Ibrahimpur, Tehsil Chhachhrauli, District Yamunanagar under the provisions of Water Act 1974 and Air Act 1981.

Ref:- CTO obtained vide No. HSPCB/Consent/ : 313129218YAMCTOA5256688
Dated:19/04/2018 valid upto 05/04/2018 - 31/03/2028.

Whereas your unit was inspected on dated 16.01.2026 by the Joint committee formed by Hon'ble NGT in the matter of Sukhdeep Singh V/s Haryana State Pollution Control Board & Ors under OA No. 1127/2024 and during inspection it was found that your unit is lying non-operational.

Whereas Consent to Operate was granted to your unit vide under reference with the general conditions & other specific conditions.

Whereas you have not complied with the condition no. 15 of Consent to Operate i.e. **"If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit."**

Whereas your unit has not submitted any running schedule of your unit till date in this office.

In view of above, it is clear that you have violated the terms and condition of Consent to Operate granted.

Therefore, direction is hereby issued to your unit under the provisions of Water Act, 1974 & Air Act, 1981 **"Not to operate your unit without obtaining prior permission from HSPCB"**.


Regional Officer,
Yamuna Nagar Region

No. HSPCB/YR/2025/4152

Dated:16/02/2026

A copy of above is forwarded to the Chairman HSPCB, Panchkula, for information please.


Regional Officer
Yamuna Nagar Region